



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR
COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/212/2024 CAVT. NO.05282/024,	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
	WITH I.A.(Civil)/1971/2024 in WA/212/2024	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
2	I.A.(Civil)/398/2024 in WA/15726/2023	THE FOOD CORPORATION OF INDIA AND 3 ORS Versus M/S NIT TRADERS	MR B K SINGH MR D AKRAM	
	WITH WA/15726/2023 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS Versus M/S NIT TRADERS F	MR B K SINGH	
3	Cont.Cas(C)/493/2024	SHIBDAS SEN AND 5 ORS Versus NARAYAN KONWAR IAS AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	
4	I.A.(Civil)/956/2024 in WA/14270/2023	STATE BANK OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	GA, ASSAM MR. P HAZARIKA(R-3) MR G GOSWAMI (R-4) MR. H S BORAH (R-3) SC, BSNL
	WITH WA/14270/2023 (Filing Number)	STATE BANK OF INDIA AND 2 ORS. Versus JYOTI BEZBARUAH GOSWAMI AND 4 ORS. E	MR. A K SAHEWALLA	
5	I.A.(Civil)/1367/2024 in WA/2870/2024	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
	WITH WA/2870/2024 (Filing Number)	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN	

	WITH I.A.(Civil)/1194/2024	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
6	I.A.(Civil)/2002/2024 in WA/7443/2024	DILBAR ALI Versus KISMAT ALI AND 2 ORS.	MR. R ALI MR M SHELIM	GA, ASSAM SC, REVENUE
	WITH WA/7443/2024 (Filing Number)	DILBAR ALI Versus KISMAT ALI AND 2 ORS A	MR. R ALI	
7	I.A.(Civil)/2131/2024 in WA/7494/2024	NARENDRA PRATAP SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	SC, HIGHER EDU. GA, ASSAM SC, AG
	WITH WA/7494/2024 (Filing Number)	NARENDRA PRATAP SINGH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS F	MR. A M BARBHUIYA	
8	I.A.(Civil)/2191/2024 in WA/7616/2024	LAIBANAN PHONGLO Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. S P DAS	SC, AG SC, IRRIGATION SC, FINANCE SC, NCHAC
	WITH WA/7616/2024 (Filing Number)	LAIBANAN PHONGLO Versus THE STATE OF ASSAM AND 7 ORS E	MR. P J SAIKIA	
9	I.A.(Civil)/3392/2024 B/O in WA/12635/2024	THE STATE OF ASSAM Versus DIPANKAR KALITA	MR DIPANKAR NATH	SR. GA, ASSAM
	WITH WA/12635/2024 (Filing Number)	STATE OF ASSAM REPRESENTED BY COMMISSIONER AND SECRETARY Versus SHRI DIPANKAR KALITA	DIPANKAR NATH	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
10	WA/182/2024	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MR. A I KATHAR MR SAURADEEP DEY MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. S CHAUHAN(R-8) GA, ASSAM MR B B NARZARY(R-8) MR N ALAM(R-8) M. BORUAH(R-8) R DEB(R-8) V KHAKHALARY(R-8) V KHAKHALARY(R-8) SC, WPT AND BC
11	WA/318/2024	PURBATTAR UDYOG HANDICRAFT CO OPERATIVE SOCIETIES LTD Versus THE STATE OF ASSAM AND 5 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM SC, REVENUE SC, G M D A
12	WA/330/2024	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI. NIZARA GOSWAMI	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H J TAMULI MR D KALITA
13	WA/375/2024 CAVT. NO.09292/024,	DILIP KUMAR SARMAH AND 21 ORS. Versus M/S S. H. ENTERPRISE AND 5 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	MR. R SHARMA MS P PHUKAN SC, I O C FOR CAVEATOR
14	WP(C)/5280/2024	NABAJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR M RANA MD M HOQUE	SC, APSC MR. D J DAS (R-4) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
15	WA/250/2024	SHASHANKA ROY AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR B MALAKAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, ELEM. EDU GA, ASSAM MR R M DAS, ADV. (R-4) SC, WPT AND BC

16	WA/338/2024	THE STATE BANK OF INDIA Versus SMTI. USHA CHAKRABORTY	MR. B J MUKHERJEE MR. H BURAGOHAIN	MS S SHARMA
17	WA/376/2024	SIKANDER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC HOME DEPTT
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
18	WP(C)/4431/2023	BHUPEN CHANDRA SAIKIA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
19	PIL/31/2024	ANANTA SMITH AND 2 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR. R DUBEY (R-9,11) MR. B D DEKA (R-12) MS. A B KAYASTHA (R-9,11) MR. A N I HUSSAIN (R-9,11) MR. M DAS (R-12) N R SURANA (R13) N R SURANA (R13) MR A BHATRA (R-12) SC, REVENUE
20	WA/251/2024 FIXED	THE UNION OF INDIA Versus KALADHAR CHAUBEY	MRS. A GAYAN	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA
21	WP(C)/1075/2024	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM	SC, GHC
22	WP(C)/2343/2024	M/S SUSHEE INFRA AND MINING LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR A NATH MS M PARBIN	SC, CGST GA, ASSAM MR. B CHOUDHURY (SC, SGST) DY.S.G.I.
23	WP(C)/2401/2024	KANAK DAS Versus THE UNION OF INDIA AND 4 ORS	MR. N BARUAH MR. R J DAS	MR H GUPTA DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
24	WP(C)/7395/2023	UNION OF INDIA AND 3 ORS. Versus JAYANTA KUMAR NATH	MR. S K MEDHI	DR G J SHARMA MR M CHANDA MRS. U DUTTA MR S CHOUDHURY MR S NATH
- FINAL DISPOSAL AT ADMISSION STAGE -				
25	WA/286/2024 WITH I.A.(Civil)/2515/2024 in WA/286/2024	PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR P NAYAK (R-2) MS. D BORA, SC, HEALTH DEPTT. (R-1&3)
		PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HEALTH
HEARING				
26	WA/20/2022 B/O	M/S SURAKSHA STEEL CO. Versus THE STATE OF ASSAM AND 6 ORS. A	DR B P TODI MR A NATH DR ANKIT TODI	SC, TAXES
27	WA/4/2022	M/S SRI KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS. E	DR B P TODI MR A NATH DR ANKIT TODI	MR B GOGOI SC, TAXES
28	PIL/32/2023	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB

WITH
[I.A.\(Civil\)/3723/2023](#)
in PIL/32/2023

M/S M M CARBON PRODUCTS PVT LTD
Versus
NOC FOUNDATION AND 3 ORS.

MR. D DAS SR. ADV
MR K TALUKDAR
MS S SHARMA
MR A ATREYA
SC, FOREST

GA, ASSAM
N GAUTAM
SC, PCB

29 [WA/167/2023](#)
CAVT. NO.04812/023,

RANJAN KUMAR CHAKRABORTY
Versus
SANJIB KUMAR TALUKDAR ANDN 3 ORS.

MR. K N CHOUDHURY
MR. J PATOWARY
N GAUTAM

MR. B D GOSWAMI (R-1)
MR. J M GOGOI
SC, SEC. EDU.
FOR CAVEATOR

30 [WA/195/2023](#)

JYOTIRUPA SARMA
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. K N CHOUDHURY
MS N MAHANTA
N GAUTAM
MR. H G HAZARIKA

SC, HIGHER EDU

31 [WA/201/2023](#)
CAVT. NO.04482/023,

ISMAIL ALI SK
Versus
THE STATE OF ASSAM AND 7 ORS.

MS. R CHOUDHURY
MRS. S ROY

SC, ELEM. EDU
GA, ASSAM
MR. M DUTTA
MR. N UDDIN
MR. M ISLAM
FOR CAVEATOR

WITH
32 [WA/202/2023](#)
CAVT. NO. 04482/023,

ISMAIL ALI SK
Versus
THE STATE OF ASSAM AND 8 ORS.

MS. R CHOUDHURY
MRS. S ROY

SC, ELEM. EDU
GA, ASSAM
MR. M DUTTA
MR. N UDDIN
MR. M ISLAM
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MD. A J ATIA	31-10-2024	To	08-11-2024
14)	MR. N ALAM	04-11-2024	To	20-11-2024
15)	MR A W AMAN	04-11-2024	To	08-11-2024
16)	MR D K DAS	04-11-2024	To	08-11-2024
17)	MR. P P DAS	04-11-2024	To	15-11-2024
18)	MRS. B GOGOI	04-11-2024	To	08-11-2024
19)	MS M BORAH	04-11-2024	To	08-11-2024
20)	MR. B BARMAN	05-11-2024	To	15-11-2024
21)	MR. J P SHARMA	07-11-2024	To	18-11-2024
22)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
23)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
24)	MR. I HUSSAIN	07-11-2024	To	08-11-2024
25)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
26)	MR S BORTHAKUR	08-11-2024	To	08-11-2024
27)	MR. K SARMA	11-11-2024	To	16-11-2024
28)	MS. D GHOSH	07-11-2024	To	11-11-2024
29)	MS H BETALA	07-11-2024	To	11-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/31/2023	PRABENDRA CH DAS Versus DR. BIJOYA CHOUDHURY AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU MR. N J KHATANAR
2	WP(C)/1154/2024 FIXED	LAKHINATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	SC, ELEM. EDU SC, FINANCE
3	WP(C)/2024/2024 IN WP(C)/1625/2024 (D/O), B/O	SANKARJIT DAS AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
4	WP(C)/5186/2024 FIXED	DR. SHAHBAZ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, HEALTH
5	WP(C)/5300/2024 FIXED	JAHANUR KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. S Ali	SC, ELEM. EDU GA, ASSAM
6	WP(C)/5488/2024 B/O	ALOLIKA DATTA Versus THE STATE OF ASSAM AND 6 ORS	MR. A T SARKAR MR S HUSSAIN	SC, HIGHER EDU SC, KKHSOU
7	WP(C)/5605/2024 CAVT. NO.10612/024, FIXED	MAMUN IKRAMUL HOQUE CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, ELEM. EDU GA, ASSAM MR. M K HUSSAIN FOR CAVEATOR
8	WP(C)/5690/2024 FIXED	MD. AZIAR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MR H RAHMAN	SC, ELEM. EDU SC, BTC
9	WP(C)/5710/2024	PRANJIT BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. K D SARMA MR. R SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
10	WP(C)/5711/2024	ANAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
11	WP(C)/5712/2024	KHALIL UDDIN SK Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
12	WP(C)/5715/2024	MRIDUL GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM

13	WP(C)/5725/2024	BIPLOB CHOUDHURY AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K K DEY MR V K BAROOAH	SC, SEC. EDU. SC, ASSAM UNIVERSITY
14	WP(C)/5741/2024	AZARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU
15	WP(C)/5743/2024	BEDA KANTA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, SEC. EDU. SC, FINANCE DEPTT.
16	WP(C)/5746/2024	LATIPHAN HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
17	WP(C)/5748/2024	RANJIT DEVA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MR. J SINGH MR. K K HANDIQUE	SC, SSA
<u>ORDER (STAY VACATING)</u>				
18	I.A.(Civil)/3653/2023 FIXED in WP(C)/5772/2023 WITH WP(C)/5772/2023	ALAL UDIN AHMED Versus MD. SAHIDUL ISLAM AND 7 ORS. MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A I HUSSAIN N ISLAM MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR N Z CHOUDHURY(R-8)
<u>ADMISSION</u>				
19	WP(C)/7674/2016	INSANUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.R M CHOUDHURY MR.R BORAH	SC, SECONDARY EDUCATION
20	WP(C)/1716/2017	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
21	WP(C)/7952/2018	ABDUL JUBBAR AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE DEPTT.
22	WP(C)/8093/2018	BABUL CH. SARMA AND 14 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD H R AHMED MR. A ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
23	WP(C)/8591/2018	RAMESH CHANDRA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. O P BHATI MR. U C DAS	SC, HIGHER EDU
24	WP(C)/1483/2020	UMESWARI DOLEY Versus THE STATE OF ASSAM AND 7 ORS.	MS M BORUAH MR J PAYENG	GA, ASSAM MRS. R DEVI (r-8) SC, EDU
25	WP(C)/3980/2020	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. SURAJIT DAS MR Z HUSSAIN MR S BORTHAKUR MR. S B RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU K U AHMED MS P SARMA MR. A CHAMUAH, SC, UGC (RESP. No. 4) MS N HASAN MR S A BARBHUYAN
26	WP(C)/1658/2022 WITH I.A.(Civil)/728/2024 in WP(C)/1658/2022	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS THE STATE OF ASSAM, Versus TAKAR ETE	MR B SINHA MR. S SAIKIA MR P N SARMA	SC, EDU MR B SINHA MR B SINHA

27	WITH WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
28	WP(C)/4058/2022	DR. MANJUSHA DASGUPTA Versus THE STATE OF ASSAM AND 9 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU MR. J I BORBHUIYA (R-10) MR. P P DUTTA MR B CHANDA (r-9) MR. A BORUA MS P SARMA MS. P P DAS (R-10) MR A HOSSAIN(R-10) SC, ASSAM UNIVERSITY SC, U G C SC, G U
29	WP(C)/5108/2022	SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
30	WP(C)/6337/2022 FIXED	GAURI SANKAR BORA Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 10 ORS	MR R SENSUA MR S DAS MR D BORAH M. A. OASIS	MR. K N CHOUDHURY (R--7) MR. S C KEYAL (r-8,9) MR G RAHUL MR. R M DEKA (R-1-7) MR. D M NATH (R- 10 & 11)
31	WP(C)/2865/2023	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
32	WP(C)/4429/2023	PRABENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S K MEDHI SC, FINANCE
33	WP(C)/5954/2023	MD. FAZLUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
34	WP(C)/217/2024	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
35	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
36	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
37	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
38	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
39	WITH WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU

40	WP(C)/2776/2024	DR. MADHAB SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU SC, BTC
	WITH			
41	WP(C)/3058/2024	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU SC, BTC SC, U G C
42	WP(C)/4278/2024	RAJARSHI BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SSA
		ORDERS		
43	WP(C)/3732/2015 CAVT. NO. 988/2015	DR. SANCHITA BORUAH and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS.S SARMA MS.N M DEKA MS.P MAZUMDAR	MR K K MAHANTA MR.N K KALITA MR. K M MAHANTA MS N BEGUM MR B M DEKA FOR CAVEATOR SC, HIGHER EDUCATION
44	Cont.Cas(C)/520/2016	MUHIM KONWAR Versus PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
45	WP(C)/3225/2016	MOSTAQUE AHMED Versus THE STATE OF ASSAM AND 3 ORS		SC, HEALTH
46	WP(C)/7815/2017	SAHAB UDDIN CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.N H LASKAR	SC, SECONDARY EDUCATION
47	Cont.Cas(C)/518/2019	PRASANTA BHATTACHARYYA Versus MONIMALA PHUKAN BORTHAKUR AND 2 ORS.	MR. P J PHUKAN MR P P PHUKAN	MR. K GOGOI (R3)
48	Cont.Cas(C)/750/2019	MRIDULA DAS PURKAYASTHA Versus PREETOM SAIKIA AND 3 ORS.	MR. S P CHOUDHURY MR DIFENSO M	MR. D SAIKIA MR. D SAIKIA MR. N J KHATANIANR MR. B GOGOI MS. N PHUKAN MR P NAYAK MS. N BORDOLOI
49	WP(C)/3842/2020	CHARAN KUMAR BRAHMA Versus THE BODOLAND UNIVERSITY AND 7 ORS.	MR A UPADHYAY MR. P UPADHYAY	MR. A CHAMUAH, SC, UGC
50	Cont.Cas(C)/193/2021	NRIPENDRA SARMAH Versus PREETOM SAIKIA AND 7 ORS	MS. N SHYAMAL MR. M P SARMA MR. A BORO	
51	WP(C)/2249/2021	NURMAHAMMAD SARKER Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MISS. M DAS MD. S ISLAM MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. S RANA
52	Cont.Cas(C)/461/2022	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR S M T CHISTIE SC, SEC. EDU.
53	Cont.Cas(C)/169/2023 FIXED	DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. P J PHUKAN
54	Cont.Cas(C)/598/2023	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
55	MC/21/2024 IN WP(C)/4477/2022 (D/O), REVIEW PET./140/2022 (D/O) in I.A.(Civil)/1217/2024	MD. TARIQUEL ISLAM Versus HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	SC, SEC. EDU.

WITH
[I.A.\(Civil\)/1217/2024](#)

MD. TARIQUEL ISLAM

M K BORAH

SC, SEC. EDU.

Versus

HAZI AMSAR ALI MUKTAR GIRLS SENIOR
SECONDARY SCHOOL, AND 8 ORS.

56 [WP\(C\)/3606/2024](#)
FIXED

DEBOJIT CHAKROBARTY AND 11 ORS

MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM

SC, ELEM. EDU
SC, FINANCE

Versus

THE STATE OF ASSAM AND 4 ORS

WITH
[I.A.\(Civil\)/3008/2024](#)
in [WP\(C\)/3606/2024](#)

DEBOJIT CHAKROBARTY AND 11 ORS

MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM

SC, ELEM. EDU
SC, FINANCE

Versus

THE STATE OF ASSAM AND 4 ORS

57 [WP\(C\)/4764/2024](#)
FIXED

ANINDITA NATH AND 6 ORS

MR. D DAS SR. ADV
MR. K MOHAMMED
MS S SHARMA

SC, HIGHER EDU

Versus

THE STATE OF ASSAM AND 9 ORS

WITH
[WP\(C\)/4350/2024](#)

BUBUMANI KALITA AND 63 ORS.

MR. D DAS SR. ADV
MR H K NATH
MR. K MOHAMMED
MS S SHARMA

SC, HIGHER EDU

Versus

THE STATE OF ASSAM AND 20 ORS

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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29)	MS H BETALA	07-11-2024	To	11-11-2024
30)	MR H GUPTA	08-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3295/2024 FIXED.	MUKESH AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM SC, CBI
2	Bail Appln./3394/2024 B/O	ABDUL ALIM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
3	Bail Appln./3397/2024	NGAMJATONG KUKI Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
4	Bail Appln./3399/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
5	Bail Appln./3400/2024	ABDUL ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
6	Bail Appln./3403/2024	RIJAKUL HAQUE @ RUBUL ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S N KRISHNATRAYA MR R YASIN	PP, ASSAM
7	Bail Appln./3404/2024	RUPOHI RABHA AND 2 ORS Versus STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
8	Bail Appln./3407/2024	SRI MANASH JYOTI BORGHAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
9	Bail Appln./3408/2024	JITEN PAUL AND ANR Versus THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI	PP, ASSAM
10	Bail Appln./3409/2024	MD SAHA ALI AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MS S AHMED MS A SIDDIKA	PP, ASSAM
11	Bail Appln./3410/2024	RAKIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR M RANA MR M.HOQUE	PP, ASSAM
12	Bail Appln./3411/2024	MD ISTAK ALI @ KACHU Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM	PP, ASSAM

13	Bail Appln./3415/2024	AFTER HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. B HUSSAIN MR. D K AGARWALA	PP, ASSAM
14	Bail Appln./3417/2024	KRISHNA BISWAS Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
15	Bail Appln./3418/2024	ABDUL ALIM LASKAR Versus THE STATE OF ASSAM	MR. D F A AHMED MR. A M S MAZUMDER	PP, ASSAM
16	Bail Appln./3419/2024	SASUMA DAIMARI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
17	Bail Appln./3420/2024	JAHEDUL ISLAM @ JAHED Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI P SHARMA	PP, ASSAM

MOTION

18	AB/2493/2024 FIXED.	RAMAL GOYARY Versus THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
19	AB/2902/2024	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
20	WITH Bail Appln./3265/2024	MD HAFIJUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
21	WITH Bail Appln./3360/2024	ABDUL RASHID ALI @ ABDUL ROSHID Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
22	AB/2929/2024	SAFIKUL SAIKIA Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
23	AB/2930/2024	NIKHIL THAKURIA AND 7 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MS. B SOREN H BAISHYA MR P DOLEY	PP, ASSAM
24	AB/2933/2024	RUBUL AMIN @ RUBUL ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
25	AB/2937/2024	RAMAVATAR MANIHARI @ RAAMAVTER MAHESHWARI Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
26	AB/2939/2024	ABDUL CHALAM AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR Z RAHMAN	PP, ASSAM

BAIL HEARING (BA)

27	Bail Appln./2373/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	AJIT NATH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
28	Bail Appln./2497/2024 WITH CASE RECORD(SCANNED COPY)	PUNYADEO GIRI Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH MR N ALAM	PP, ASSAM

29	Bail Appln./2649/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NUR ALOM @ MANGLU Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
30	Bail Appln./2964/2024 FIXED	SUMIT BARMAN Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
WITH				
31	Bail Appln./2963/2024	JYOTISMAN SARMA Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
32	Bail Appln./3048/2024 FIXED	RAFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
33	Bail Appln./3056/2024 FIXED.	ANJAN KUMAR RABHA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
34	Bail Appln./3095/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GIASUDDIN @ GIAS UDDIN AHMED Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
35	Bail Appln./3125/2024 FIXED	SAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
36	Bail Appln./3165/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SOMEJ ALI @ SAMAD ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
37	Bail Appln./3279/2024 FIXED	BINOD KURMI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
38	Bail Appln./3286/2024 FIXED	MD MAINUR RABBANI @ SADDAM AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
39	Bail Appln./3314/2024 FIXED	MOZBUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
40	Bail Appln./3333/2024 FIXED	ABIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
BAIL HEARING				
41	AB/721/2024 FIXED	MD ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
42	AB/1076/2024 WITH OFFICE NOTE, FIXED	NOWSAD ALI @ NAUSHAD ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
43	AB/1296/2024 FIXED	JAYNAL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
44	AB/1445/2024 FIXED	HITESH DEKA @ HITESWAR DEKA AND ANR Versus STATE OF ASSAM	MR J BORAH MR N PATIRI MS B LASKAR	PP, ASSAM

45	AB/1611/2024 FIXED	SMTI. CHAYANIKA KASHYAP AND 4 ORS. Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
	WITH			
46	AB/1592/2024	BHASKAR JYOTI TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
47	AB/1690/2024 FIXED.	RANJAN SAIKIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
48	AB/1761/2024 FIXED	SWAPAN KR. BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
49	AB/1809/2024 FIXED	RANJIT DAS Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
50	AB/1884/2024 FIXED	RANJU N SINHA @ RANJU SINHA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
51	AB/1902/2024 FIXED	ARUPJYOTI CHARINGIA PHUKAN @ ARUPJYOTI CHAYENGIA PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MR G SARMA	PP, ASSAM
52	AB/2006/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BELLAL HUSSAIN @ BELLAL ALI Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
53	AB/2064/2024 FIXED.	MD NAKIBUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	
54	AB/2251/2024 FIXED	ISMAIL HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
55	AB/2306/2024 FIXED	DBIJEN BORA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
56	AB/2331/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	PP, ASSAM
57	AB/2399/2024 FIXED	DR PRANJAL DEKA AND ANR Versus THE STATE OF ASSAM	M PATHAK MS. A BARMAN MR. T ALI	PP, ASSAM
58	AB/2446/2024 FIXED	PARESH TALUKDAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
59	AB/2466/2024 FIXED	DINESH CHANDRA ROY Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM SC, CBI
60	AB/2538/2024 FIXED	ASHAR ALI SHEIKH @ ASHAR ALI Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
61	AB/2610/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
62	AB/2611/2024 FIXED	SURMAN ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
63	AB/2647/2024 FIXED	SRI DEBABRATA SENGUPTA Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM

64	AB/2699/2024 FIXED	SAKAT ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN	PP, ASSAM
65	AB/2818/2024 WITH OFFICE NOTE, FIXED	MOHIR UDDIN ALI AND ANR. Versus THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM
66	AB/2864/2024 FIXED	FIROZ ISLAM SARDAR Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	PP, ASSAM
67	AB/2892/2024 FIXED	KALASAN ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/579/2024	MUSLIM ALI Versus CHANDAN SARMA AND 3 ORS.	MR P SARMAH	
2	Cont.Cas(C)/580/2024	M/S S D TRADERS AND ANR Versus KAILASH KARTHIK AND 3 ORS.	MR. H. BURAGOHAİN M BURAGOHAİN MS A DEVI	
3	WP(C)/5246/2024 FIXED	KAILASH JALAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA MR. R K MAHANTA	SC, FOREST
4	WP(C)/5691/2024	M/S NEZONE TOURS AND TRAVEL Versus THE STATE OF ASSAM AND 3 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, HIGHER EDU SC, SEC. EDU.
5	WP(C)/5696/2024	UTPAL HAZARIKA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
6	WP(C)/5702/2024	RAJIBUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
7	WP(C)/5705/2024	EMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
8	WP(C)/5708/2024	GULAP HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
9	WP(C)/5726/2024	DHARMESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MRS. V L SINGH MR R SINGH	GA, ASSAM SC, PWD
10	WP(C)/5736/2024	NITUSING BORGAYARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR G BAISHYA MR I AHMED K BANIK	SC, BTC
11	WP(C)/5745/2024	MOHANTA DEWRI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORO	SC, P AND R.D.

12	WP(C)/5752/2024	KAMALESH PANDEY Versus THE STATE OF ASSAM AND 6 ORS	MS S CHAKRABORTY MS. J PURKAYASTHA	GA, ASSAM
13	WP(C)/5753/2024	BENOJIR SAHAJADE @ BENJIR SAHYADE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA MR. M MONDAL	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
14	I.A.(Civil)/3252/2024 in WP(C)/306/2024	M/S KARISMA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM
	WITH WP(C)/306/2024	M/S KARISMA ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM
ADMISSION				
15	WP(C)/2057/2024 PART-HEARD	M/S SHIV ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
16	WP(C)/6967/2017 FIXED	M/S. BRAHMAPUTRA BUILDERS Versus THE STATE OF ASSAM and 4 ORS.	MR.S SINHA	SC, WATER RESOURCE
17	WP(C)/3724/2020	BISWAJIT DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	SC, PWD
18	WP(C)/6959/2021 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, P AND R.D. GA, ASSAM
19	WITH WP(C)/1880/2022	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, P AND R.D. GA, ASSAM
20	WP(C)/1813/2022	PADATIK NGO Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
21	WP(C)/4906/2022	MRIDUL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, BTC SC, FOREST
22	WITH WP(C)/5174/2022	PABIN BORO Versus THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, BTC SC, FOREST
23	WP(C)/3044/2023 FIXED	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
24	WITH WP(C)/3041/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
25	WITH WP(C)/3042/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
26	WP(C)/3716/2023	MAHBUBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR B MALAKAR	SC, PWD ROAD GA, ASSAM SC, REVENUE

27	WP(C)/3788/2023	HEMANTA SAHARIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
28	WP(C)/1794/2024 FIXED	NABA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
29	WP(C)/2349/2024 B/O	DR. RAHMAT ALI LASKAR Versus THE STATE OF MAHARASHTRA AND 9 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
30	WP(C)/2939/2024 FIXED	SAZIDUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, PWD ROAD
31	WP(C)/4510/2024 FIXED	JARPAL- JPW- DMC, Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR P NAYAK MR JITENDRA DAS MS L RONGPIPI	MR M Z AHMED(R-5) MS. B DUTTA(R-5) MR. I CHOWDHURY SR ADV(R-3,4) MR. R M DEKA (R-6) MR. A M DUTTA (R-5) MS N MAHANTA(R-6) MR T DAS(R-3,4) N GAUTAM(R-6) R. CHAUHAN(R-3,4) MR R DAS(R-3,4) DY.S.G.I. MS A CHOPHY(R-3,4) SC, COAL INDIA
	WITH I.A.(Civil)/3086/2024 in WP(C)/4510/2024	THE NORTH EASTERN COAL FIELDS Versus JARPAL- JPW- DMC,	MR. A M DUTTA	MR. SAILENDRA DEKA
32	WP(C)/4515/2024	G B CHOWDHURY HOLDINGS PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	SC, F C I
33	WP(C)/4533/2024	DWIPEN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MS. M B BARUAH MS. A DEVI MR. D K CHOMAL	GA, ASSAM
34	WP(C)/5571/2024 CAVT. NO.10582/024, FIXED	JITU DUTTA AND 7 ORS Versus THE UNION OF INDIA AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	MR B CHOUDHURY DY.S.G.I. FOR CAVEATOR
ORDERS				
35	I.A.(Civil)/976/2023 WITH LCR in WP(C)/1627/2023	SMT. SWAPNA GOGOI Versus SRI SANKARADEVA NETHRALAYA AND ANR.	MR. S DAS	MR. S C KEYAL GA, ASSAM
	WITH WP(C)/1627/2023 CAVT. NO. 01422/023,	SRI SANKARADEVA NETHRALAYA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. S C KEYAL	GA, ASSAM MR. S DAS FOR CAVEATOR
36	Cont.Cas(C)/71/2024 FIXED	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MS. R DEKA MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) MR R M DAS (R-2) MR R M DAS (R-2) MR. C SHARMA (R-2) O ASSUMI (R-1)
	WITH Cont.Cas(C)/64/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) MR R M DAS (R-2) MR. C SHARMA(R-2) O ASSUMI (R-1)

38	WITH Cont.Cas(C)/70/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISAWANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MS. R DEKA MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) MR R M DAS(R-2) MR. C SHARMA (R-2) D JAIN O ASSUMI (R-1)
39	WITH Cont.Cas(C)/84/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MS. R DEKA MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) MR R M DAS (R-2) MR. C SHARMA(R-2) D JAIN O ASSUMI (R-1)
40	Cont.Cas(C)/253/2024	SRI HAREN SAIKIA Versus SRI ADI KHAN	MR. J SARMAH MR. A BHATTACHARJEE	
41	Cont.Cas(C)/365/2024 B/O	BASU DEV BISWAS Versus PRASANTA BORKAKATI	MR. H ALI B BARMAN	MR P SHARMAH
42	Cont.Cas(C)/506/2024	PABAN HAZARIKA Versus PRASANTA BORKAKATI	MR. J SARMAH	
43	I.A.(Civil)/3298/2024 IN WP(C) 1169/22 (D/O) in WP(C)/1169/2022	MD. JIYAU PASA Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR S HOQUE MR. M DEKA	SC, AFC
44	I.A.(Civil)/3306/2024 IN WP(C) 3306/2024 (D/O) in WP(C)/2391/2024	SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	DY.S.G.I. SC, WATER RESOURCE
45	WP(C)/3832/2024 FIXED	MAHALAXMI ENTERPRISES Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MD. A J ATIA	31-10-2024	To	08-11-2024
14)	MR. N ALAM	04-11-2024	To	20-11-2024
15)	MR A W AMAN	04-11-2024	To	08-11-2024
16)	MR D K DAS	04-11-2024	To	08-11-2024
17)	MR. P P DAS	04-11-2024	To	15-11-2024
18)	MRS. B GOGOI	04-11-2024	To	08-11-2024
19)	MS M BORAH	04-11-2024	To	08-11-2024
20)	MR. B BARMAN	05-11-2024	To	15-11-2024
21)	MR. J P SHARMA	07-11-2024	To	18-11-2024

22)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
23)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
24)	MR. I HUSSAIN	07-11-2024	To	08-11-2024
25)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
26)	MR S BORTHAKUR	08-11-2024	To	08-11-2024
27)	MR. K SARMA	11-11-2024	To	16-11-2024
28)	MS. D GHOSH	07-11-2024	To	11-11-2024
29)	MS H BETALA	07-11-2024	To	11-11-2024
30)	MR H GUPTA	08-11-2024	To	08-11-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,8th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE KALYAN RAI SURANA****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 7****[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2592/2024 B/O, WITH LCR	ASAN ULLAH SK. @ ACHANULLAH SK. Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM J UDDIN MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2 WP(C)/4707/2024 WITH LCR	RUP BHANU BEWA Versus THE UNION OF INDIA AND 4 ORS	MR. U PATHAK MR S DIFUSA MR. D J DAS MR N RAY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3 WP(C)/4862/2024	HOZROT ALI @ HAZRAT ALI Versus THE UNION OF INDIA AND 9 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4 WP(C)/4922/2024	JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ASIF E HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
WITH I.A.(Civil)/3006/2024 in WP(C)/4922/2024	JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/5322/2024	SAMAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M AHMED MR A N IQBAL	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6 WP(C)/5329/2024	FATIMA KHATUN @ FATIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7 WP(C)/5332/2024	ARPANA SARKAR @ ALPANA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR. M K MISRA MR. B P SINHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/5333/2024	SONA BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/5355/2024 FIXED	HANIF ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH I.A.(Civil)/3230/2024 in WP(C)/5355/2024	HANIF ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/5358/2024 FIXED	NURBHANU KHATUN @ NURBHANU NESSA @ NUR BHAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MD. S ALOM MS. A BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/5359/2024	MD. JAHANGIR ALOM Versus THE UNION OF INDIA AND 4 ORS	MR. K R PATGIRI MR G SARMA MS K BARMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/5380/2024	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR H AHMED MR S HUSSAIN AMINUR RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
13	WP(C)/5397/2024	AHATAN NESSA @ ACHATAN NESSA Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/5405/2024 B/O	AYUB ALI Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/5461/2024	AMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. Z KHALID MS S Z HAYAT	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/5464/2024	BAHAR UDDIN BARBHUIYA Versus THE UNION OF INDIA AND 6 ORS	MS. R S SADIAL MR. M R SODIAL MS S Z HAYAT	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/5480/2024	MUSSTT RABIYA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
18	WP(C)/5485/2024	ABIRON NESSA @ OBIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/5509/2024	SAHADAT ALI @ SAHADAT MONDAL Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI J M SULAIMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/5515/2024 B/O	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3287/2024 in WP(C)/5515/2024	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

21	WP(C)/5657/2024 B/O	SALEHA BEGUM @ SALEMAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
22	WP(C)/5695/2024	SAYEDAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/5707/2024	JAMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
24	WP(C)/5717/2024	MD. HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/5721/2024	MUSSTT. ALEKJAN NESSA @ ALEKJAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MR. K MIRA MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/5722/2024	ABDUL KHALEK @ A. KHALEK Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
27	WP(C)/8771/2018	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
28	WP(C)/1552/2019 B/O, WITH LCR	JUBBAR ALI @ ABDUL JUBBAR Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/862/2020 WITH LCR	AKKAS ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M AHMED A RAHMAN MD I H LASKAR MR. S M RAHMAN M N KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/917/2020 WITH LCR	MOMISA BEGUM @ MIMISA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR R A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	WP(C)/1433/2020 WITH LCR	SABJAN BIBI @ MUSSTT. SUBJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. N BORAH MR. D BORAH MR. H MAZUMDER MR. H S BARUAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	WP(C)/1589/2020 WITH LCR	KURSIYA KHATUN @ KURSIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
33	WP(C)/2075/2020 WITH LCR	JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
34	WP(C)/620/2021 WITH LCR	SURAJ ALI @ SURJAT ALI Versus THE UNION OF INDIA AND 4 ORS	MR A A DEWAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

35	WP(C)/2268/2021 WITH LCR	MUSSTT HUMARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/3134/2021 WITH LCR	MUKTAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR S CHOUDHURY MR A BHATTACHARYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	WP(C)/3893/2021	SAHIDA KHATUN @ SHAHIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
38	WP(C)/3966/2021 WITH LCR	JUBEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
39	WP(C)/3982/2021 WITH LCR	HALIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

40	I.A.(Civil)/2796/2023 WITH LCR in WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)
41	W.P.(CrI.)/9/2024	RUPA BORAH Versus THE STATE OF ASSAM 9 ORS	MS. T SOM MR. P TELI	GA, ASSAM
42	I.A.(Civil)/2828/2024 B/O, WITH LCR in WP(C)/946/2024	MD MUKTAR HUSSAIN @ ALI @ MD. MUKFAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/946/2024	MD MUKTAR HUSSAIN @ ALI @ MD. MUKFAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
43	I.A.(Civil)/3134/2024 FIXED, WITH LCR in WP(C)/4935/2024	AJMAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/4935/2024	AJMAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
44	I.A.(Civil)/3369/2024 B/O, WITH LCR in WP(C)/7503/2017	SAIDUR ISLAM @ SAIDUL ISLAM Versus THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/7503/2017	SAIDUR ISLAM @ SAIDUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.

45 [I.A.\(Civil\)/3377/2024](#)
WITH LCR
in WP(C)/5130/2022

MD. MANTAZ ALI @ MOMTAZ ALI
Versus
THE UNION OF INDIA AND 3 ORS

MR. U DUTTA
MR. B. KUMAR
B DUTTA

GA, ASSAM
SC, NRC
DY.S.G.I.
SC, F.T
SC, ECI

WITH
[WP\(C\)/5130/2022](#)

MD. MANTAZ ALI @ MOMTAZ ALI
Versus
THE UNION OF INDIA AND 3 ORS

MR. U DUTTA
MS. R R SAIKIA

GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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30)	MR H GUPTA	08-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2869/2024	MAYUR DEKARAJA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM SC, CBI SC, CBI
2	AB/2871/2024 B/O	DHIRAJ KASHYAP NATH Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM SC, CBI
BAIL HEARING				
3	AB/2414/2024 FIXED.	ANIRBAN DEWARI @ ANIRBAN DEORI Versus THE STATE OF ASSAM AND ORS.	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM PP, CBI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4579/2024	RAJBIR SINGH Versus THE UNION OF INDIA AND ANR	MR D BANERJEE MS M BOSE	DY.S.G.I.
2	WP(C)/5133/2024	NAREN CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, ASSAM
3	WP(C)/5283/2024	SANSUMA BORO Versus THE UNION OF INDIA AND 8 ORS	MR M AHMED A. K. KANU	MRS S BARUAH DY.S.G.I.
4	WITH WP(C)/5271/2024	NABUL DUWARAH Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MRS S BARUAH DY.S.G.I.
5	WP(C)/5288/2024 FIXED	BEAUTY LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. S UDDIN MR. S S AHMED S SULTANA	GA, ASSAM
6	WP(C)/5391/2024	ROSHAN SUBBA Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MRS S BARUAH (CGC) DY.S.G.I.
7	WP(C)/5543/2024 FIXED	TARAK CH SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM SC, APDCL
8	WP(C)/5557/2024 FIXED	DEEPIKA DADANI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA K AHMED MR. A KASHYAP	GA, ASSAM SC, APSC SC, REVENUE
9	WP(C)/5584/2024 FIXED	NAZIR ALI Versus THE STATE OF ASSAM AND 5 ORS	MS F BEGUM MS P DASGUPTA MR S PAUL	SC, HEALTH
10	WP(C)/5693/2024	BALIN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR R ISLAM LEGAL AID COUNSEL	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
11	WP(C)/5694/2024	RAKHEE KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. N N B CHOUDHURY MR. A A BARMAN	GA, ASSAM SC, AG SC, FOREST SC, FINANCE

12	WP(C)/5700/2024	SONALI KAR Versus THE STATE OF ASSAM AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. SC, FINANCE DEPTT.
13	WP(C)/5701/2024	SAHIL AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM
14	WP(C)/5704/2024	KONGKENDRA FOUZDER Versus STATE OF ASSAM AND 4 ORS.	MR. T DAS MS. N GOGOI MR. H ALI	SC, FINANCE AND TAXATION
15	WP(C)/5714/2024	MANASH NEWAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	GA, ASSAM
16	WP(C)/5718/2024	BHASKAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, FOREST
ADMISSION				
17	WP(C)/6855/2022 FIXED	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K G DAS MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	GA, ASSAM MS. M BHATTACHARJEE (R-3,4)
18	WP(C)/8043/2022 FIXED	LOMBIT KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, TRANSPORT SC, O I L
19	WP(C)/1503/2024 B/O	ESHAN DEBNATH Versus THE UNION OF INDIA AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	MRS S BARUAH DY.S.G.I.
20	WP(C)/5517/2024 FIXED	JAGANNATH DATTA Versus THE UNION OF INDIA AND 5 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. D C BORAH (CGC) DY.S.G.I.
WITH				
21	WP(C)/4972/2024	MANABENDRA CHAKRAVORTY Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MS. B SARMA (FOR UNION OF INDIA) DY.S.G.I.
ORDERS				
22	I.A.(Civil)/3307/2024 FIXED in WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT)
WITH				
	WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT)
				SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./363/2024	BHAJJAN MORANG Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
ORDERS				
2	CRL.A(I)/87/2022 3 Y 9 M 13 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2, B/O	BABLU SINGKU @ BABULU CHIRGKU Versus THE STATE OF ASSAM AND ANR	MR. A DAS (Amicus Curiae)	PP, ASSAM
3	I.A.(Crl.)/32/2024 WITH LCR 5 FILES, FIXED in Crl.A./5/2024 WITH Crl.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH Crl.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	Crl.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
	WITH I.A.(Crl.)/27/2024 in Crl.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY	PP, ASSAM
5	Crl.A./200/2024 WITH LCR 6 FILES, OFFICE NOTE, B/O	BABLU KHAN @ MD BABUL KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/601/2024 in Crl.A./200/2024	BABLU KHAN @ MD BABUL KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

6	I.A.(CrI.)/954/2024 WITH LCR - 5 (FIVE) FILES, PB. - 2 in CrI.A./259/2023 WITH CrI.A./259/2023	NABI HUSSAIN AND ANR Versus STATE OF ASSAM AND ANR.	MS S S ZIA MS S S ZIA	PP, ASSAM
7	WITH CrI.A./255/2023 10 Y 2 M 7 D	RAHAM ALI AND 5 ORS. Versus STATE OF ASSAM AND ANR.	MR. A M BORA MR P KATAKI (P-2) MR. I A HAZARIKA (P-2) MRS R BEGUM MS. C CHOUDHURY MR. V A CHOWDHURY MS S S ZIA (P-2)	PP, ASSAM
8	I.A.(CrI.)/1046/2024 in CRL.A(J)/9422/2024 WITH CRL.A(J)/9422/2024 (Filing Number)	RAJESH KHODAL @ PITIKA Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
9	I.A.(CrI.)/1051/2024 in CRL.A(J)/10052/2024 WITH CRL.A(J)/10052/2024 (Filing Number)	MOYNAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR J DAS	PP, ASSAM
		MAYNAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR J DAS	

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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[For Friday,8th November 2024]

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 2:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3398/2024	BIPLOB BORAH Versus THE STATE OF ASSAM	MR. P K MAZUMDAR	PP, ASSAM
2	Bail Appln./3401/2024	RINTUMONI PHUKAN @ RUPOM AND 3 ORS Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
3	Bail Appln./3402/2024	SIDDIK ALI Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
4	Bail Appln./3413/2024	MRINAL DAS @ MINTU Versus THE STATE OF ASSAM	N NEOG L BANIK	PP, ASSAM
<u>MOTION</u>				
5	AB/2932/2024	NARENDRA RAY Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
6	AB/2940/2024	NARESWAR HAZARIKA Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
7	AB/2941/2024	NAZIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
<u>ADMISSION</u>				
8	Crl.Rev.P./460/2023 WITH LCR 1 FILE, FIXED	BHABEN KONCH Versus THE STATE OF ASSAM AND AND	MR. S MUNIR MR. M ALI MS. L ISLAM	MR. M KALITA (R-2) MR. N M DAS (R-2) MR. J HATIMURIA (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./3212/2024 FIXED	TANVIR HOQUE Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
10	Bail Appln./3230/2024 FIXED	RASHIDUL HOQUE FARAJI @ RASHIDUL HOQUE @ ROSHIDUL Versus THE STATE OF ASSAM,	MR G CHAMUAH	PP, ASSAM

11	Bail Appln./3234/2024 FIXED	SAYEB ALI Versus THE STATE OF ASSAM	A B T HAQUE	PP, ASSAM
12	Bail Appln./3240/2024 FIXED	BABUL HOQUE Versus THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN MS S ABDULLAH	PP, ASSAM
BAIL HEARING				
13	AB/2126/2024 FIXED	NAWAB MERAJ AHMED Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
14	AB/2672/2024 FIXED	SHIVA TANTI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
15	AB/2700/2024 FIXED	SORIFUL MOLLAH/LADAN @ SHORIFUL ISLAM AND 11 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
16	AB/2755/2024 FIXED	ASHOK GHOSE Versus THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
17	AB/2804/2024 FIXED	JURAN ALI AHMED Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM

ORDERS

18	Crl.Pet./700/2024 WITH LCR 2 FILES, FIXED	DILIP KR CHOUDHHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	MR. P BOIRAGI (R-2) MR. S J SARMAH (R-2) MRS. B TALUKDAR (R-2) PP, ASSAM
19	I.A.(Crl.)/874/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./150/2024 WITH Crl.A./150/2024	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA A GAUTAM	PP, ASSAM
		INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR C KALITA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
20	Crl.Pet./1107/2024	SHAMINUL AKTAR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR J ISLAM (R-2) MR M ROHMAN(R-2) S ISLAM(R-2) PP, ASSAM
21	Crl.Pet./1249/2024 FIXED	NAJRUL HOQUE MAZUMDER @ JUBAIR AHMED MAZUMDER @ MONI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024

13)	MD. A J ATIA	31-10-2024	To	08-11-2024
14)	MR. N ALAM	04-11-2024	To	20-11-2024
15)	MR A W AMAN	04-11-2024	To	08-11-2024
16)	MR D K DAS	04-11-2024	To	08-11-2024
17)	MR. P P DAS	04-11-2024	To	15-11-2024
18)	MRS. B GOGOI	04-11-2024	To	08-11-2024
19)	MS M BORAH	04-11-2024	To	08-11-2024
20)	MR. B BARMAN	05-11-2024	To	15-11-2024
21)	MR. J P SHARMA	07-11-2024	To	18-11-2024
22)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
23)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
24)	MR. I HUSSAIN	07-11-2024	To	08-11-2024
25)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
26)	MR S BORTHAKUR	08-11-2024	To	08-11-2024
27)	MR. K SARMA	11-11-2024	To	16-11-2024
28)	MS. D GHOSH	07-11-2024	To	11-11-2024
29)	MS H BETALA	07-11-2024	To	11-11-2024
30)	MR H GUPTA	08-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/552/2024 FIXED	DR. KARABI BARUAH Versus SRI BULBUL BAISHYA AND ANR	MR. A BISWAS MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	MS. M BARMAN
2	Cont.Cas(C)/581/2024	SRI PRADYUT BARUA AND ANR Versus MR GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	
3	WP(C)/2986/2024	MANIK JAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
4	WP(C)/5612/2024 FIXED	DHRUBAJYOTI BORGHAIN Versus UNION OF INDIA AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA MR. R K MAHANTA	DY.S.G.I. SC, INCOME TAX
5	WP(C)/5692/2024	CHANDAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NHAI SC, NHIDC SC, REVENUE
6	WP(C)/5699/2024	SAIDUL ISLAM @ SAIDUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM SC, REVENUE
7	WP(C)/5703/2024	SRI TAPAN HALDER Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
8	WP(C)/5709/2024	GATEWAY PARADISE ASSAM PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
9	WP(C)/5716/2024	SABITRI GOALA Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
10	WP(C)/5719/2024	DISPUR LAW COLLEGE SPONSORING AND MANAGING COMMITTEE, Versus UNION OF INDIA,	MS. N HAWELIA	

11	WP(C)/5720/2024	MALEKA KHATUN @ KATEKA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
12	WP(C)/5723/2024	M/S COASTAL PROJECTS LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR. R K BHATRA MR. B D DEKA MR A BHATRA MR A BHATRA	DY.S.G.I.
13	WP(C)/5727/2024	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
14	WP(C)/5728/2024	DILUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
15	WP(C)/5734/2024	RUPA DAS DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. S P DEKA MS. J PAUL	GA, ASSAM SC, REVENUE
16	WP(C)/5749/2024	M/S MERLE CONSTRUCTION AND MARKETING PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST DY.S.G.I.
ORDER NO STEPS				
17	WP(C)/4510/2017	NURJAMAL SHEIKH Versus THE STATE OF ASSAM and 8 ORS.	MR.D DAS MR.H R AHMED	DR.B AHMED(SC, CO-OP.) MR.A K BHUYAN(SR. SC, BTC, (R- 3, 4 & 5)) MR.K R PATGIRI R - 6 MR.S S ROY(GOVT. ADVOCATE, (R- 1& 2)) MISS. M DAS (R10-R17) MD. S ISLAM (R10-R17) MS.C DAS(R-6) MR. M DEKA (R10-R17)
18	WITH WP(C)/4681/2017 CAVT. NO. 1105/17	NURJAMAL SHEIKH Versus THE STATE OF ASSAM and 14 ORS.	MR.D DAS MR.H R AHMED	SC, CO-OP. MISS. M DAS (R8-R15) MD. S ISLAM (R8-R15) MS.C DAS (R-6) MR. M DEKA (R8-R15) FOR CAVEATOR MR.B AHMED MR.K P PATGIRI(R-6) SC, BTADC
19	WITH WP(C)/1614/2018	AMJAD ALI AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY, MR. R M DEKA MR. D HUSSAIN MR D DEKA MR. A S TAPADER MR. B K KASHYAP	DR. B AHMED SC, CO MR. A K BHUYAN MD H R AHMED (R4)
20	WITH WP(C)/4242/2018	SAKIM ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. S K ROY MRS. M M ROY MR. K RAHMAN	DR. B AHMED SC, CO OP MD. S ISLAM (R8-R15) MD H R AHMED (R7) SC, BTC
ADMISSION				
21	WP(C)/3144/2016 FIXED, (ON CAMERA PROCEEDING)	PANKAJ DAS Versus THE UNION OF INDIA and 6 ORS	MR.P HAZARIKA MR.C CHAKRABORTY (MRS. D. GHOSH), AMICUS CURIAE MS.S KAKATI MR.N BORGOHAIN MR.R DOLEY	GA, ASSAM C.G.C. MR.J M A CHOUDHURY MR.H GUPTA(R-1) MS. U. DAS, ADDL. SR. GA, ASSAM ASSTT.S.G.I. SC, HEALTH

22	WP(C)/906/2017 FIXED	PRABIN CHANDRA DEY. Versus THE STATE OF ASSAM and 3 ORS.	MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.R MAZUMDAR	GA, ASSAM SC, REVENUE DEPTT
23	WP(C)/7204/2017	MRIDUL RAJKHOWA and ANR Versus THE DISTRICT LEGAL SERVICES AUTHORITY and 3 ORS.	MR S KHOUND MR.D DAS MR.I DAS MR.J R GIRI	MR. K SINGHA MR. K M MAHANTA
24	WP(C)/8563/2018	DIPU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMAH MR H DAS MR. B C DEKA MS. M PAUL MS. U HAZARIKA	MR. S C KEYAL GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT) SC, CBI
25	WP(C)/3561/2019 FIXED	PADMINI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. H KAKATI	GA, ASSAM MR. R ALI MR. N ALAM(R-6,7) MR. R BORPUJARI, SC, REVENUE MR. H A AHMED MR A K SHARMA(R-6,7) MS. M DAS MS D BARMAN(R-6,7) MR. J HUSSAIN(R-6,7) MS. H FATIMA(R-6,7) MR K JAIN(R-6,7)
26	WP(C)/202/2021	PRADIP SHARMA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. B DEKA MR. S KAKATI (r-7) MS D DEVI(r-7) ASSTT.S.G.I.
27	WP(C)/1735/2021	GOPAL BRAHMA @ GOPAL BORO Versus THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR H GUPTA MR H GUPTA MR. C K S BARUAH MR A BHATTACHARYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, BTC ASSTT.S.G.I. SR. GA, ASSAM
28	WP(C)/2798/2021	M/S EMPRESA INC Versus THE UNION OF INDIA AND 2 ORS	MR. DITUL DAS MR. D S SINGH MR. B J TALUKDAR	MR H GUPTA ASSTT.S.G.I.
29	WP(C)/2905/2021	ON THE DEATH OF SRIBASH CHANDRA DEY HIS WIFE MADHUDIPA DEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	SC, EXCISE DEPTT.
30	WP(C)/2945/2021	SURAJIT DEKA Versus UNION OF INDIA AND 3 ORS.	MRS. S ROY MR. A A AHMED	MRS S BARUAH ASSTT.S.G.I.
31	WP(C)/3571/2021 FIXED	JIBAKANTA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BORAH MR. U K DAS MS. B D SARMAH MR S GOGOI MR. R DOWARAH MS. A GOGOI	GA, ASSAM MR. M NATH (SC,P&RD) MR. R ALI H A AHMED MR A S SK SC, REVENUE
32	WP(C)/3852/2021	M/S RAMKY- TK JV Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, TAXES
33	WITH WP(C)/3767/2020	M/S RAMKY TK JV Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I. SC, FINANCE DEPTT. SC, TAXES

34	WP(C)/5707/2021 WITH OFFICE NOTE	M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
	WITH I.A.(Civil)/2334/2021 in WP(C)/5707/2021	FORTUNE INTEGRATED ASSET FINANCE LTD. AND ANR. Versus M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR K P PATHAK
35	W.P.(CrI.)/35/2023	SHARMISTHA BARUAH Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MS. M BARMAN, GA, R-1 MR B PAUL (R-4)
36	WP(C)/6880/2021	PRANJIT DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	GA, ASSAM MR. B J TALUKDAR (SC, REVENUE) SC, BTC SC, FINANCE
37	WP(C)/4332/2022	SAMEER KR. ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. S HAZARIKA	SC, P AND R.D. GA, ASSAM
38	WP(C)/721/2023 FIXED	PRAFULLA NATH AND 23 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R ALI H A AHMED	SC, P AND R.D. GA, ASSAM MR. P HAZARIKA (r-7) P. BORAH (r-7) MS. S PHUKAN(r-7) DY.S.G.I.
39	WP(C)/1645/2023	GAUTAM BANERJEE Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST DY.S.G.I.
40	WP(C)/3123/2023	TULASHI DEB SARMA AND 2 ORS Versus THE GAUHATI HIGH COURT AND 2 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (p-3-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, GHC
41	WP(C)/3817/2023	ARPITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR S R A NASER MS S GOYAL	SR. GA, ASSAM SC, GHC
42	WP(C)/5747/2023	KHUSBU BASFOR Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. S K DAS MR. A LAL MR A BRAHMA	GA, ASSAM SC, GHC SC, FINANCE
43	WP(C)/3172/2024	ROHIS UDDIN MOLLAH AND 58 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
44	WP(C)/3258/2024	MAHESWAR PRASAD Versus THE STATE OF ASSAM AND 8 ORS	MR. A K SHARMA MR H BARUAH MR P BORAH MR P P PHUKAN MR. A AHAD	GA, ASSAM SC, REVENUE SC, FOREST
	WITH WP(C)/3211/2024	DAMODAR OJHA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, FOREST SC, REVENUE
46	WITH WP(C)/3222/2024	JOI KISHORE PRASAD AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, FOREST SC, REVENUE

47	WP(C)/4825/2024 FIXED	MORZINA BEGUM AND 16 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE SC, G M D A SC, GMC
ORDERS				
48	WP(C)/6231/2021 FIXED	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
49	WP(C)/4105/2023	IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
50	WP(C)/6104/2023 WITH OFFICE NOTE	RAHAMAT ALI Versus THE STATE OF ASSAM AND 5 ORS	MD. I HUSSAIN H M S ELAHI	SC, P AND R.D. GA, ASSAM
51	MC/56/2024 IN WP(C)/5817/2023 (D/O), WP(C)/5820/2023 (D/O) in WP(C)/5817/2023 WITH MC/55/2024	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MS P GUPTA	GA, ASSAM
52	Cont.Cas(C)/58/2024 B/O	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS .	MS P GUPTA	GA, ASSAM
53	Cont.Cas(C)/58/2024 B/O	SIDDHESWAR DEKA @ SIDESWAR DEKA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. A BHATTACHARYYA (R-1)
53	WP(C)/2060/2024	SHREEPAL JAIN @ SHREEPAL BARJATYA Versus THE ASSAM BOARD OF REVENUE AND 5 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	GA, ASSAM MR. J DEKA(R-5) MR A SARMA(R-5) MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE
54	I.A.(Civil)/3196/2024 in WP(C)/2097/2022 WITH I.A.(Civil)/3300/2024 IN WP(C) 2097/2022 (D/O)	DALIMI GARO Versus DR. KARABI BARUAH AND 9 ORS.	MS M HAZARIKA MR. M K BORAH MRS. P KASHYAP	GA, ASSAM MR. N SARKAR SC, REVENUE
55	I.A.(Civil)/3300/2024 IN WP(C) 2097/2022 (D/O)	KARABI BARUAH Versus DALIMI GARO	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	MRS M K BORAH
55	WP(C)/4147/2024 FIXED WITH	KHUSIMAN NESSA @ CHAMPA KHATUN Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
56	WP(C)/4160/2024	HASEN ALI @ HACHEN ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
57	WP(C)/4990/2024	RATAN CHANDRA MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, REVENUE
58	WP(C)/5198/2024 FIXED	DHRUBA KUMAR SAHA AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-6) MS S MOCHAHARI(R-6) MR S DUTTA (R-6) SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MD. A J ATIA	31-10-2024	To	08-11-2024
14)	MR. N ALAM	04-11-2024	To	20-11-2024
15)	MR A W AMAN	04-11-2024	To	08-11-2024
16)	MR D K DAS	04-11-2024	To	08-11-2024
17)	MR. P P DAS	04-11-2024	To	15-11-2024
18)	MRS. B GOGOI	04-11-2024	To	08-11-2024
19)	MS M BORAH	04-11-2024	To	08-11-2024
20)	MR. B BARMAN	05-11-2024	To	15-11-2024
21)	MR. J P SHARMA	07-11-2024	To	18-11-2024
22)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
23)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
24)	MR. I HUSSAIN	07-11-2024	To	08-11-2024
25)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
26)	MR S BORTHAKUR	08-11-2024	To	08-11-2024
27)	MR. K SARMA	11-11-2024	To	16-11-2024
28)	MS. D GHOSH	07-11-2024	To	11-11-2024
29)	MS H BETALA	07-11-2024	To	11-11-2024
30)	MR H GUPTA	08-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/98/2024	ANURADHA GOPE Versus SURAJIT GOPE	MR. A LAL MR A BRAHMA M K DEB MR. M PANDIT	
2	CRP(IO)/419/2024 FIXED	AMAL KAKATI Versus CHENIMAI BARUAH AND 4 ORS.	MS M D MEDHI MS J KALITA	
ADMISSION				
3	WP(C)/4278/2021 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
4	WITH WP(C)/194/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
5	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
6	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
7	WITH WP(C)/5287/2023	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MRS. A GAYAN DY.S.G.I. SC, HEALTH
8	WP(C)/2754/2023	RAJKUMAR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM

9	WP(C)/7443/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
10	MACApp./538/2024 FIXED	KAMINI RAY AND ORS Versus THE MANAGER (LEGAL CLAIMS) AND ORS	MR. DITUL DAS MS TINLUNG	
11	WP(C)/1418/2024 FIXED	NIZARA THAKUR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
12	WP(C)/1598/2024	DR. JAYANTA KUMAR DAS AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, HIGHER EDU SC, FINANCE
<u>BAIL HEARING</u>				
13	AB/2492/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/171/2024 B/O WITH I.A.(Civil)/3161/2024 in RSA/171/2024 WITH I.A.(Civil)/3162/2024 in RSA/171/2024 WITH I.A.(Civil)/3163/2024 in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S P CHOUDHURY MR. S P CHOUDHURY MR. S P CHOUDHURY	
15	RSA/183/2024 CAVT. NO.07022/024, WITH I.A.(Civil)/3101/2024 in RSA/183/2024	PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS Versus GOVINDRA CHANDRA PAUL PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS Versus GOVINDRA CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS. S NATH MR. D MOZUMDER MR. S BISWAS MS. S NATH	MR. P K ROYCHOUDHURY(R-1) MR. N HAQUE(R-1) MR. A K AZAD(R-1) MR N A MAZARBHUIYA FOR CAVEATOR MR N A MAZARBHUIYA FOR CAVEATOR
16	RSA/185/2024 WITH I.A.(Civil)/3107/2024 in RSA/185/2024	MD SAMSUL AHMED AND 6 ORS Versus IMTIAZ AHMED MD SAMSUL AHMED AND 6 ORS Versus IMTIAZ AHMED	MR. O P BHATI MR T C DAS MR. S KHAN MR. O P BHATI MR T C DAS MR. S KHAN	
17	RSA/186/2024 WITH I.A.(Civil)/3108/2024 in RSA/186/2024	LATA GARH AND ANR Versus SANGITA CHETRY LATA GARH AND ANR Versus SANGITA CHETRY	MR A K CHAUDHURY MR. N DAS MD A ISLAM MR A K CHAUDHURY MR. N DAS MD A ISLAM	
18	RSA/188/2024	SHENAZ BEGUM LASKAR Versus ANAMUL ISLAM MAZUMDAR AND ANR	J TALUKDAR MR. R ALI MR M BORO MS. J GAYAN	

WITH
[I.A.\(Civil\)/3125/2024](#)
in RSA/188/2024

SHENAZ BEGUM LASKAR
Versus
ANAMUL ISLAM MAZUMDAR AND ANR

J TALUKDAR
MR. R ALI
MR M BORO
MS. J GAYAN

ORDERS

19 [RSA/9/2009](#)
WITH LCR

NANEE BARUAH
Versus
ON THE DEATH OF DEENA NATH
BARUAH, HIS LEGAL HEIRS and ORS

MR.B C DAS
MR. D MOZUMDER
MS.M CHOUDHURY
MR. P HAZARIKA
MR.A GOGOI
MR. S BISWAS

MR.B D KONWAR
MR.S R GOGOI
MR.R KALITA

20 [RSA/284/2010](#)
WITH LCR

JAHANARA BEGUM
Versus
MD.ANOWAR HUSSAIN and ANR

MR.B ULLAH
MR I HUSSAIN

MR.B K SARMA
MD.B ISLAM
MR.A LAHKAR

21 [RSA/85/2014](#)
WITH LCR, B/O

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR and 2 ORS.

MS.D BORGOHAIN
MS.M SARMAH
MR.B GOGOI
MR.P GOHAIN
MR.Z AHMED
MR.K BORAH
MS.M BHUYAN

GA, ASSAM
MS.L SRIVASTAV
MR.A H MULLA
MR.H L MAURYA

WITH
[MC/765/2014](#)
in RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR and 2 ORS.

MS.D BORGOHAIN
MS.M SARMAH
MR.B GOGOI
MR.P GOHAIN
MR.Z AHMED
MS.M BHUYAN

WITH
[MC/766/2014](#)
in RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR and 2 ORS.

MS.D BORGOHAIN
MS.M SARMAH
MR.B GOGOI
MR.P GOHAIN
MR.Z AHMED
MS.M BHUYAN

WITH
[I.A.\(Civil\)/3179/2022](#)
in RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR and 2 ORS.

MS D BORGOHAIN
MS.M SARMAH
MR.P GOHAIN
MR.K BORAH
MS.M BHUYAN

MR. H L MAURYA

WITH
[I.A.\(Civil\)/1659/2023](#)
in RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR AND 2 ORS.

MS D BORGOHAIN
MR. P GOHAIN
MS. M SARMAH

GA, ASSAM
MR. H L MAURYA

WITH
[I.A.\(Civil\)/1660/2023](#)
in RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR AND 2 ORS.

MS D BORGOHAIN
MR. P GOHAIN
MS. M SARMAH

GA, ASSAM
MR. H L MAURYA

WITH
[I.A.\(Civil\)/1661/2023](#)
in RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR AND 2 ORS.

MS D BORGOHAIN
MR. P GOHAIN
MS. M SARMAH

GA, ASSAM
MR. H L MAURYA

22 [RSA/161/2016](#)
WITH LCR

MD MUKIBAR RAHMAN
Versus
MD ABDUL MATIN and 2 ORS

MR.J I BORBHUIYA
MR.L MOHAN
MR.S ROY
MS.F BEGUM

MR G N SAHEWALLA(r-3
(i),(ii),(iii))
MR G N SAHEWALLA(r-3
(i),(ii),(iii))
MD ASLAM
MD ASLAM
MS.B SARMAR-1
MR.P DEKA(R-2-3)
MS.D SWAMI(R-2-3)
MS. S. TODI (R1)(r-3
(i),(ii),(iii))
MS K SARMA(r-3 (i),(ii),(iii))
MR.R JAIN(R-1)

23	RSA/3/2021 WITH LCR	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR. A BISWAS MR R P GUPTA MR R KALITA S CHOUDHURY	MR H NATH (R1, R2) MR. B D DEKA (R1, R2) MR. M DAS (R1, R2) MS K PHUKAN, GA ASSAM (R4, R5) N CHAUDHURY (R1, R2)
	WITH I.A.(Civil)/82/2021 in RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY	
24	MACApp./36/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. MONILA HOJAI (PHONGLO) AND 4 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. J LASKAR MR. R PHUKAN MR R DAS MR. Z AHSAN
25	I.A.(Civil)/2504/2023 WITH LCR in RSA/32/2011	ON THE DEATH OF AFJAL HUSSAIN Versus MUSSTT. AMENA BIBI ALIAS KHATUN and 2 ORS	MR.Z MUKIT MR. A SATTAR MR. A SATTAR MR.A S CHOUDHURY	MR H R A CHOUDHURY MR.F U BORBHUYA MR.R CHOUDHURY
	WITH RSA/32/2011	MD. AFJAL HUSSAIN and ANR, Versus MUSSTT. AMENA BIBI ALIAS KHATUN and ORS,	MR.Z MUKIT MR.A SATTAR MRM H AHMED MS.N BARMAN MS.S KANUNGOE MR I HUSSAIN MD.A MALEQUE MR.A S CHOUDHURY MR.A A TARAFDAR	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.R CHOUDHURY
	WITH I.A.(Civil)/2505/2023 in RSA/32/2011	ON THE DEATH OF AFJAL HUSSAIN Versus MUSSTT. AMENA BIBI ALIAS KHATUN	MR.Z MUKIT MR. A SATTAR MR. A SATTAR MR.A S CHOUDHURY	MR H R A CHOUDHURY MR.F U BORBHUYA MR.R CHOUDHURY
26	RFA/43/2024 WITH LCR	MONOJ KUMAR DAS AND ANR Versus MIHIR RANJAN DAS AND 9 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
27	CRP(IO)/54/2024 CAVT. NO.01572/024, FIXED	NITYANANDA CHUTIA Versus SABIR AZIM SHAH AND 11 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI M.A. BEGUM FOR CAVEATOR
	WITH CRP(IO)/60/2024	DEE AND A SOLUTION PVT. LTD., Versus SABIR AZIM SHAH AND 11 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI MS. S DEB FOR CAVEATOR
29	RSA/113/2024	SMTI ARADHANA DAS Versus MD SHARIF KHAN	MR. P P DAS MR. CHARAK KASHYAP	MR. S SAHU(R- 2,3,6,7,8,11,12) S SHAHI (R- 2,3,6,7,8,11,12)
30	CRP(IO)/348/2024 FIXED	JHELUM PAUL Versus APARAJITA DAS	MR. A PAUL MS. M M KALITA MR. A PAUL	MS. S B CHOUDHURY MR. S K DAS
31	I.A.(Civil)/1807/2024 in RSA/122/2013 (D/O), WITH LCR in RSA/122/2013	SARU KUMAR AND ORS Versus PADMA NATH SARMA AND ORS	MR. U B SARMA MR. R SARMAH	MR P K KALITA MR K TALUKDAR
	WITH MC/39/2024	SARU KUMAR and 7 ORS. Versus PADMA NATH SARMA AND ORS	MR. U B SARMA MR. R SARMAH	
32	I.A.(Civil)/2213/2024 FIXED in FAO/57/2024	JIL HUSSAIN AND 7 ORS. Versus NURUL ISLAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	

	WITH FAO/57/2024	JIL HUSSAIN AND 7 ORS. Versus NURUL ISLAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR(R-1,2) MR. M H TALUKDAR(R-1,2)
33	WITH CRP(IO)/407/2024	JIL HUSSAIN AND 7 ORS Versus NURUL ISLAM AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR(R-1,2) MR. M H TALUKDAR (R-1,2) MR. S I TALUKDAR(R-1,2)
34	I.A.(Civil)/2915/2024 in RSA/22/2022 WITH LCR	MD. AMIR ISLAM @ MD. AMIR HUSSAIN Versus MD. AJIBUR RAHMAN	MR. M A SHEIKH	
	WITH RSA/22/2022	MD. AMIR ISLAM @ MD. AMIR HUSSAIN Versus MD. AJIBUR RAHMAN	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	
	WITH I.A.(Civil)/88/2024 in RSA/22/2022	MD. AMIR ISLAM @ MD. AMIR HUSSAIN Versus MD. AJIBUR RAHMAN,	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
35	I.A.(Civil)/3052/2024 in RSA/89/2015 (D/O), WITH LCR, FIXED in RSA/89/2015	GAJIBAR RAHMAN and ANR. Versus SHOMSHER ALI AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
36	WITH MC/70/2024	GAJIBAR RAHMAN and ANR. Versus SHOMSHER ALI AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
37	I.A.(Civil)/3118/2024 B/O in RSA/187/2024	TARAK BORO Versus GHANAKANTA BORO AND 2 ORS	MR. N K KALITA	
	WITH RSA/187/2024	TARAK BORO Versus GHANAKANTA BORO AND 2 ORS	MR. N K KALITA	
38	I.A.(Civil)/3201/2024 WITH LCR in RSA/31/2019	SMTI RANU KALITA AND ANR Versus SRI CHAITANYA GHOSH AND 2 ORS	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MR. M SAHEWALLA	MR. R S MISHRA
	WITH RSA/31/2019	SMTI RANU KALITA AND ANR Versus SRI CHAITANYA GHOSH AND 2 ORS	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MR. M SAHEWALLA	MR. R S MISHRA
	WITH I.A.(Civil)/3202/2024 in RSA/31/2019	SMTI RANU KALITA AND ANR Versus SRI CHAITANYA GHOSH AND ORS	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MR. M SAHEWALLA	MR. R S MISHRA
	WITH I.A.(Civil)/3203/2024 in RSA/31/2019	SMTI RANU KALITA AND ANR Versus SRI CHAITANYA GHOSH AND ORS	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MR. M SAHEWALLA	MR. R S MISHRA
	WITH I.A.(Civil)/3204/2024 in RSA/31/2019	SMTI RANU KALITA AND ANR Versus SRI CHAITANYA GHOSH AND ORS	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MR. M SAHEWALLA	MR. R S MISHRA

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MD. A J ATIA	31-10-2024	To	08-11-2024
14)	MR. N ALAM	04-11-2024	To	20-11-2024
15)	MR A W AMAN	04-11-2024	To	08-11-2024
16)	MR D K DAS	04-11-2024	To	08-11-2024
17)	MR. P P DAS	04-11-2024	To	15-11-2024
18)	MRS. B GOGOI	04-11-2024	To	08-11-2024
19)	MS M BORAH	04-11-2024	To	08-11-2024
20)	MR. B BARMAN	05-11-2024	To	15-11-2024
21)	MR. J P SHARMA	07-11-2024	To	18-11-2024
22)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
23)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
24)	MR. I HUSSAIN	07-11-2024	To	08-11-2024
25)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
26)	MR S BORTHAKUR	08-11-2024	To	08-11-2024
27)	MR. K SARMA	11-11-2024	To	16-11-2024
28)	MS. D GHOSH	07-11-2024	To	11-11-2024
29)	MS H BETALA	07-11-2024	To	11-11-2024
30)	MR H GUPTA	08-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

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2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/204/2023 FIXED	THE SENIOR MANAGER, REPRESENTING UNION BANK OF INDIA HATIGAON BRANCH Versus KHANDAKAR ZOHEB IMRAN	MR. T BORKOTOKY MR N TALUKDAR MS A BARUAH MS N RABHA	
2	CRP(IO)/442/2024	MOUSHUMI BARUA ROY AND ANR Versus MONTOSH SEAL SARMA AND 29 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM SC, REVENUE
3	CRP(IO)/443/2024	MASHUD ZAMAN Versus MD. RAKIB AND 4 ORS	MR. A IKBAL MS. M NATH MS. J SARMA	
4	CRP(IO)/445/2024	SRI SUKLAL CHANDRA DAS AND 3 ORS Versus MD IDRISH ALI	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
5	CRP(IO)/446/2024	MANJU CHOWDHURY Versus HIRONMOYEE BHATTACHARJEE AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	
6	CRP(IO)/449/2024	THE UNION OF INDIA AND ANR Versus ANAND JAIN	MR. S K MEDHI	
7	CRP(IO)/450/2024	SIKANDAR ALI Versus RISHABH BENGANI	MR. P BORAH MRS K M SAIKIA	
ORDER (STAY VACATING)				
8	I.A.(Civil)/734/2024 in WP(C)/194/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS	MR. B K DAS MR. A K BARUAH	SC, ELEM. EDU
	WITH WP(C)/194/2022	MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
ORDER (IMPLEADMENT OF PARTY)				
9	I.A.(Civil)/2885/2024 in Cont.Cas(C)/415/2016	SMTI. SARIFA BEGUM Versus MAHTABUDDIN AHMED AND 4 ORS.	MR. B SHARMA MR. D DAS	

	WITH Cont.Cas(C)/415/2016	SMTI. SARIFA BEGUM Versus MAHTABUDDIN AHMED and 4 ORS.	MR. B SARMA MR.S BARUA	MR.S ISLAM(R-3) MR.A CHOUDHURYR-3 MS.M KONCH(R-3)
		ADMISSION		
10	WP(C)/5236/2021	DIDARUL KARIM BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MS. P BORAH	SC, RMSA SC, SEC. EDU. SC, SEBA
	WITH WP(C)/3694/2021	ALAKANANDA SAIKIA AND 22 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA (Sr. Advocate) (P1-23) MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS N BEGUM (P1-10,1-23) MR A CHAKRABORTY MR S GAUTAM (P1-23) M R Sharma (P1-23)	SC, RMSA SC, SEC. EDU.
12	WP(C)/5620/2022 B/O	SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A DEKA(R-7,8) MR. A M AHMED(R-7,8) MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR. LENTSO (R-8) B DAS(R-7,8) SC, SSA
13	WP(C)/196/2023	MD. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA	SC, N C T E SC, SEC. EDU.
14	WP(C)/1128/2023 B/O	BIPUL KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA D BARUAH	SC, HIGHER EDU SC, AG MR. S K MEDHI (R-5) SC, FINANCE
15	WP(C)/2469/2023	KANAK CH SARMA Versus THE STATE OF ASSAM AND 2 ORS	DR. P K GOSWAMI MR A BARMAN	SC, SEC. EDU.
16	WP(C)/4278/2023	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU
	WITH WP(C)/4837/2023	ISSAC EKKA AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM SC, SSA SC, SEBA
18	WP(C)/6209/2023 B/O	MD. SAMIR ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
19	WP(C)/6265/2023 B/O	AJAHAR ALI Versus THE STATE OF ASSAM AND 9 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, SSA
20	MACApp./574/2024	UNITED INDIA INSURANCE COMPANY LTD Versus MONI DOIMARY AND 5 ORS	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/3389/2024 in MACApp./574/2024	UNITED INDIA INSURANCE COMPANY LTD Versus MONI DOIMARY AND 5 ORS	MR T KALITA MR. A KAKATI	
21	MACApp./575/2024	JJARUL HOQUE @ JAIRUL ISLAM @ JIYARUL HOQUE Versus NATIONAL INSURANCE CO LTD AND 2 ORS	MR D MONDAL	
22	MACApp./576/2024	DIPTI GOUR Versus THE NEW INDIA ASSURANCE CO LTD AND 2 ORS	MR. A LAL MR. SAHEEL N M	

23	MACApp./577/2024	THE ORIENTAL INSURANCE CO LTD Versus MANJU SAIKIA @ MANJULA DEKA AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/3395/2024 in MACApp./577/2024	THE ORIENTAL INSURANCE CO LTD Versus MANJU SAIKIA @ MANJULA DEKA AND3 ORS	MR. S K GOSWAMI MR. R SHARMA	
24	MACApp./578/2024	SANJIB KR. ROY Versus THE ORIENTAL INSURANCE COMPANY LTD	MR. M KHAN MR A K DAS MS J AKTAR	
25	MACApp./579/2024	ABHISHEK HORE Versus M/S EDELWIESS GENERAL INSURANCE CO. LTD. AND ANR	MR. S SINGH MR. A BHATTACHARYYA	
ORDERS				
26	LA.App./14/2017 WITH LCR	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MR. J HANDIQUE MS. P R MAHANTA MR. R DUBEY
	WITH LA.App./15/2017	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN CHANDRA DAS and 9 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY
	WITH LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. B D DAS MR. H NATH MR. H K SARMA MR. R DUBEY MR. P K BORAH MR. D NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BARTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1-R3) MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/922/2019 in LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. P K BORAH MR. S BARTHAKUR	SC, REVENUE
29	WITH LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	WITH LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MS.N S THAKURIA MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM
	WITH I.A.(Civil)/2769/2018 in LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus SRI PRABHAT CH. DAS AND 3 ORS	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MR. M D CHOUDHURY

31	WITH LA.App./21/2018	AIRPORT AUTHORITY OF INDIA Versus MD. BHALEHU SHEIKH and 2 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS..N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MRN ANIX SINGH	GA, ASSAM MS. M D CHOWDHURY
32	WITH LA.App./22/2018	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM MRS M D CHOWDHURY
33	WITH LA.App./23/2018	AIRPORT AUTHORITY OF INDIA, Versus MD. AZAD ALI and 8 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY
34	WITH LA.App./53/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI UPEN DAS and 4 ORS,	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MS. N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. N ANIX SINGH	GA, ASSAM
	WITH I.A.(Civil)/4108/2018 in LA.App./53/2018	AIRPORT AUTHORITY OF INDIA Versus UPEN DAS and 4 ORS.	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS. M D CHOUDHURY
35	WITH LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS. M D CHOWDHURY (R - 1,2) MS. R K SAINI (R -1,2)
	WITH I.A.(Civil)/2034/2019 in LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. P K BORAH MR. S BORTHAKUR	SC, REVENUE
36	WITH LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. R DUBEY MR. R KALITA MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/4252/2018 in LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI SC, REVENUE

37	WITH LA.App./15/2019	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and 3 ORS	MR. H NATH MR S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN	MRS M D CHOWDHURY MS. R K SAINI
38	WITH LA.App./2/2020	AIRPORT AUTHORITY OF INDIA Versus BIMAL BARUAH AND 3 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN	
39	WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MR.S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
40	WITH LA.App./1/2023	AIRPORT AUTHORITY OF INDIA, Versus AJIT BARUAH and 3 ORS,	MR.H NATH MS U DAS MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. T R GOGOI MR.S BORTHAKUR	MRS M D CHOWDHURY MR. R DUBEY MS. N BORDOLOI MS. R K SAINI MR A BHATTACHARYA
41	WITH LA.App./2/2023	AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
42	WITH LA.App./3/2023	AIRPORT AUTHORITY OF INDIA, Versus AKAN DAS and 2 ORS,	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
43	WITH LA.App./4/2023	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 5 ORS,	MR.H NATH MR. R DUBEY MR. P BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
44	WITH LA.App./5/2023	AIRPORT AUTHORITY OF INDIA, Versus JADAB DAS and 2 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL

45	WITH LA.App./6/2023	AIRPORT AUTHORITY OF INDIA Versus MD KASED ALI and 8 ORS	MR. H NATH MR. R DUBEY MR. P BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.S BARTHAKUR	GA, ASSAM MR. G AGARWAL
46	WITH LA.App./7/2023	AIRPORT AUTHORITY OF INDIA Versus SATYARAM DAS and 2 ORS.	MR. P BORA MR. H NATH MR.R P SARMAH MR. R DUBEY MRM R ADHIKARI MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.K D SINGH	MS. M D CHOWDHURY MR. G AGARWAL
47	WITH LA.App./8/2023	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUAH and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
48	WITH LA.App./9/2023	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI, (R 1 TO 6) MS U DAS MR. T R GOGOI, GA, ASSAM
49	WITH LA.App./10/2023	AIRPORT AUTHORITY OF INDIA, Versus SATYA RAM BARUA and 2 ORS,	MR. R DUBEY MR. R DUBEY MR. P K BORAH MR H K NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
50	WITH LA.App./13/2023	AIRPORT AUTHORITY OF INDIA Versus SRI BHAGI RAM KAKATI and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY MS. R K SAINI
	WITH I.A.(Civil)/372/2020 in LA.App./13/2023	AIRPORT AUTHORITY OF INDIA Versus BHAGI RAM KAKATI AND 2 ORS	MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MRS. M D CHOUHDURY
51	WITH LA.App./14/2023	AIRPORT AUTHORITY OF INDIA Versus AKAN CH. DAS and 3 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MS. R K SAINI

52	WITH LA.App./18/2023	AIRPORT AUTHORITY OF INDIA Versus SRI GAGAN BAISHYA and 5 ORS	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	
53	WITH LA.App./19/2023	AIRPORT AUTHORITY OF INDIA. Versus SATYA RAM DAS and 6 ORS.	MR.A NATH MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR P BORAH MS N B KAYASTHA MR.S BARTHAKUR	MS. M D CHOWDHURY MR. T R GOGOI
54	WITH LA.App./15/2024	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUA and 2 ORS	MR.H NATH MR. P K BORAH MR.S BARTHAKUR MR.S BORTHAKUR	
55	WITH LA.App./16/2024	AIRPORT AUTHORITY OF INDIA Versus MD MIYAZAN ALI and 2 ORS	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
56	WITH I.A.(Civil)/371/2020 in LA.App./16/2024 Cont.Cas(C)/335/2020	AIRPORT AUTHORITY OF INDIA Versus MD. MIYAZAN ALI AND 2 ORS LALNGENTHING RALTE @ LALNGENTHING KHOJOL Versus PRITAM SAIKIA,IAS AND 3 ORS	MR. P K BORAH MR. P K BORAH MR. D GOGOI MR. R BORA	GA, ASSAM GA, ASSAM MRS. M D CHOUDHURY MR. R M DAS
57	I.A.(Civil)/2354/2021 B/O in Review.Pet./4747/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUDHURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUDHURY	MR. M K CHOUDHURY
	WITH Review.Pet./4747/2019 (Filing Number)	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS Versus ABDUL MATIN CHOUDHURY AND 6 ORS		
	WITH I.A.(Civil)/2449/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ABDUL MATIN CHOUDHURY AND 6 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
	WITH I.A.(Civil)/2355/2021	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUDHURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUDHURY	MR. M K CHOUDHURY
	WITH I.A.(Civil)/2356/2021	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUDHURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUDHURY	MR. M K CHOUDHURY
58	Cont.Cas(C)/39/2022	ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK

59	MACApp./255/2022 WITH LCR, B/O	BABITA BHUMIJ Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	B R DAS	MR. N M DUTTA (r-1)
60	Cont.Cas(C)/561/2022 B/O	IMAN ALI Versus SMTI. SURANJANA SENAPATI, ACS	MR. R ALI H A AHMED MR A S SK	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
61	Cont.Cas(C)/570/2022 B/O	RAHUL AMIN AND ANR Versus SURANJANA SENAPATI	MR. R ALI H A AHMED MR A S SK	MR B KAUSHIK MS K DAS
62	WP(C)/2271/2022	SMTI. NAVANITA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U DUTTA	SC, ELEM. EDU
63	Cont.Cas(C)/336/2023 B/O	BALICHERRA M E MADRASSA Versus SMTI SURANJANA SENAPATI, ACS	MR. A H M R CHOUDHURY	MR. D SAIKIA MR. A PHUKAN
64	I.A.(Civil)/3323/2023 B/O in Intest.Cas./7/2023 WITH Intest.Cas./7/2023	PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS.	MR. N K HALOI MR. K M HASSAN	
	WITH I.A.(Civil)/316/2024 in Intest.Cas./7/2023	PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS.	MR. N K HALOI MR D GOSWAMI MR. K M HASSAN MR K BARMAN MR S AFRIDI	MR G N SAHEWALLA(r-1) MD ASLAM(r-1) MS. S. TODI(r-1) MS K SARMA (r-1)
65	CRP/37/2024 B/O	NILAM HAZARIKA, Versus PRAKITI DAS AND 4 ORS	MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM MS. S. TODI	MR. N K HALOI MR. K M HASSAN
66	CRP(IO)/121/2024 B/O	KAMAL MINA RABHA AND 3 ORS. Versus CHITTA RANJAN MALLIK	MR. S NATH MUSTAFIJUR RAHMAN	
67	Cont.Cas(C)/294/2024	M/S HILLMENS TEA AND TRADING COMPANY (P) LTD AND ANR Versus M/S RAFIULLAH TEA AND INDUSTRIES PVT LTD AND 7 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	
68	CRP(IO)/400/2024 FIXED	FARUQUE AHMED LASKAR AND 6 ORS Versus NARAYAN KONWAR	MR. H A LASKAR MS D DUTTA A. H. AHMED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
69	CRP(IO)/401/2024 FIXED	JATIN DUARAH Versus GHATO GOHAIN AND 7 ORS.	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	
	WITH I.A.(Civil)/3138/2024 in CRP(IO)/401/2024	BABUL BORAH Versus THE SRIMANTA SANKARDEV SANGHA AND 11 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	
70	CRP(IO)/409/2024 FIXED	BABUL BORAH Versus THE SRIMANTA SANKARDEV SANGHA AND 11 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	
71	Cont.Cas(C)/430/2024 B/O	BAPPA GANGULY Versus TAPAN BARMAN AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MS. M BORA	MR. D SAIKIA(R-2) MR. M R LASKAR(R-2) MR. P K BORAH(R-2)
		CHAN ALI SK AND 2 ORS. Versus NARAYAN KONWAR AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	

72	Cont.Cas(C)/460/2024 B/O	SAIDUR RAHMAN AND 18 ORS Versus SMTI MOMOTA HOJAI	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	
73	I.A.(Civil)/1014/2024 in LA.App./2670/2024	M/S INDIAN OIL CORPORATION LTD. Versus HABIB ALI AND ANR.	MR. N DEKA MR. M GOGOI	GA, ASSAM
	WITH LA.App./2670/2024 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus HABIB ALI AND ANR A	MR. N DEKA	
74	I.A.(Civil)/2887/2024 WITH LCR in MACApp./131/2020	SMTI SUBHASI DAS AND ANR Versus NATIONAL INSURANCE CO. LTD	MRS. K DEVI MS S A KHALIFA	MR. K K BHATRA MR. R K BHATRA
	WITH MACApp./131/2020	NATIONAL INSURANCE CO. LTD Versus SMTI SUBHASI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS. R DUTTA MR. D BHUYAN	MRS. K DEVI
	WITH I.A.(Civil)/789/2020 in MACApp./131/2020	NATIONAL INSURANCE CO. LTD Versus SMTI SUBHASI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	
75	I.A.(Civil)/3078/2024 FIXED in MACApp./11113/2024	JOSHODA ALIAS YASHODA @ JAKHUDA DAS Versus THE NEW INDIA ASSURANCE COM LTD AND 2 ORS	B R DAS MS M BHARATI	
	WITH MACApp./11113/2024 (Filing Number)	JOSHODA ALIAS YASHODA @ JAKHUDA DAS Versus THE NEW INDIA ASSURANCE COM LTD AND 2 ORS E	B R DAS	
76	I.A.(Civil)/3080/2024 FIXED in MACApp./8845/2024	RABIYA BIBI Versus CHAKMAN ALI AND 4 ORS	MR. M TALUKDAR	
	WITH MACApp./8845/2024 (Filing Number)	RABIYA BIBI Versus CHAKMAN ALI AND 4 ORS H	MR. M TALUKDAR	
77	I.A.(Civil)/3374/2024 B/O in Arb.A./11861/2024	THE MANAGING DIRECTOR, NATIONAL HIGHWAYS INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 4 ORS. Versus M/S SIMPLEX INFRASTRUCTURES LIMITED AND 2 ORS.	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	
	WITH Arb.A./11861/2024 (Filing Number)	MANAGING DIRECTOR Versus MS SIMPLEX INFRASTRUCTURES LIMITED	RAVI SHANKAR MISHRA	
78	I.A.(Civil)/3390/2024 in MFA/11175/2024	KHAGEN SAIKIA Versus THE UNION OF INDIA	MR P K SARMA R. ALI MR D S DEKA	DY.S.G.I.
	WITH MFA/11175/2024 (Filing Number)	KHAGEN SAIKIA Versus THE UNION OF INDIA E	MR D S DEKA	
79	I.A.(Civil)/3394/2024 in MACApp./11855/2024	JURI SARMA @ KALITA JURI SARMA KALITA Versus BAPPI ALI AND 2 ORS	MR. A BHATTACHARYYA	
	WITH MACApp./11855/2024 (Filing Number)	JURI SARMA @ KALITA @ JURI SARMA KALITA Versus BAPPI ALI AND 2 ORS	MR. A BHATTACHARYYA	

80	WP(C)/4265/2024 B/O	AMINA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	GA, ASSAM SC, SEC. EDU.
HEARING				
81	MACApp./321/2019 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD., Versus SMTI. MEERA DEVI AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. B. DUTTA MR. P K BORAH (R2) MRS. R S DEURI (R2) MR. S DEKA MS. J BORO
	WITH I.A.(Civil)/733/2022 in MACApp./321/2019	SMTI. MEERA DEVI Versus NEW INDIA ASSURANCE CO. LTD. AND ANR	MS. J BORO	MRS B ACHARYA MR. A ACHARYA

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MD. A J ATIA	31-10-2024	To	08-11-2024
14)	MR. N ALAM	04-11-2024	To	20-11-2024
15)	MR A W AMAN	04-11-2024	To	08-11-2024
16)	MR D K DAS	04-11-2024	To	08-11-2024
17)	MR. P P DAS	04-11-2024	To	15-11-2024
18)	MRS. B GOGOI	04-11-2024	To	08-11-2024
19)	MS M BORAH	04-11-2024	To	08-11-2024
20)	MR. B BARMAN	05-11-2024	To	15-11-2024
21)	MR. J P SHARMA	07-11-2024	To	18-11-2024
22)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
23)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
24)	MR. I HUSSAIN	07-11-2024	To	08-11-2024
25)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
26)	MR S BORTHAKUR	08-11-2024	To	08-11-2024
27)	MR. K SARMA	11-11-2024	To	16-11-2024
28)	MS. D GHOSH	07-11-2024	To	11-11-2024
29)	MS H BETALA	07-11-2024	To	11-11-2024
30)	MR H GUPTA	08-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/858/2024	TASDIQUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, AG SC, HOUSING AND URBAN AFFAIRS
2	WP(C)/5729/2024 B/O	MD FARUK AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
3	WP(C)/5732/2024	NAJRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
4	WP(C)/5739/2024	JERINA MAHBOBA Versus THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MR I AHMED	SC, HEALTH
5	WP(C)/5744/2024	JAYANTA DEKA AND 5 ORS Versus THE STATE OF ASSAM AND 17 ORS	MD B ISLAM MS. J AHMED MR. S UDDIN MR. S S AHMED	SC, CO OP GA, ASSAM SC, AGRI. DEPARTMENT
6	WP(C)/5747/2024	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, FINANCE DEPTT.
7	WP(C)/5750/2024	CHAKRADHAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, CO OP
8	WP(C)/5754/2024	NITU MANI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
9	WP(C)/5755/2024	PRADIP SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MS B DEVI	SC, PWD SC, FINANCE
10	WP(C)/5756/2024	KAMALESWAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM SC, FINANCE
ORDER NO STEPS				
11	WP(C)/3989/2017 WITH WP(C)/728/2017(D/O), WP(C)/777/2017(D/O)	BIRENDRA BISWAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. and 3 ORS.	MR.D SAIKIA	GA, ASSAM SC, AFDC MR.S B SARMA

12	WP(C)/5503/2017 CAVT. NO. 1183/2017	SHOHIDUR ISLAM Versus THE STATE OF ASSAM and 9 ORS.	MR. B K MISHRA MD. S ISLAM MR A HAWARI	GA, ASSAM MR. A K HUSSAIN FOR CAVEATOR
13	WP(C)/6960/2017	M/S. RANDHANIJAN MEEN SILPA SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM and 6 ORS. ADMISSION	MR.B K DAS MR.H P NEOG MR.H P GUWALA	GA, ASSAM SC, M A C
14	WP(C)/1157/2017	RANJIT DAS Versus THE UNION OF INDIA and 8 ORS.	MS.N S THAKURIA MR.G K THAKURIA	GA, ASSAM ASSTT.S.G.I.
15	WITH WP(C)/672/2016	RANJIT DAS Versus THE UNION OF INDIA and 8 ORS	MR.A SARMA MR.K PAUL MR.J P CHAUHAN	SC, FOREST C.G.C. MRS.A DASS ASSTT.S.G.I.
16	WITH WP(C)/48/2017	ACHURJYA RABHA Versus THE UNION OF INDIA and 7 ORS	MR.S SAIKIA MS.J DEKA	SC, FOREST C.G.C. MRS.A DASS ASSTT.S.G.I.
17	WITH WP(C)/1172/2017	MANIDIP RABHA and 2 ORS. Versus THE UNION OF INDIA and 7 ORS.	MR.A D CHOUDHURY MR. S DEKA MS.P DUTTA MR.T CHAKRABORTY MR.D CHOUDHURY	GA, ASSAM C.G.C. MR.H GUPTAR- 1-3 ASSTT.S.G.I.
18	WP(C)/7806/2017	MRS. TRIPTIKANA MAZUMDAR CHOUDHURY Versus THE STATE OF ASSAM and 3 ORS.	MS.M DEKA MR.I ROFIQUE	GA, ASSAM
19	WP(C)/1436/2018	DILDAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR S CHOUDHURY MR. A SARMA MR. K KALITA	GA, ASSAM MR. S DUTTA, SC, P & RD
20	WP(C)/4657/2018	M/S. BAJRANG BALI ROLLER FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA MR. N J GOGOI (R-2) SC, A S A M B
21	WP(C)/5774/2018	BEE TEE ENTERPRISE AND ANR. Versus INDIAN INSTITUTE OF ENTREPRENEURSHIP AND 2 ORS	MR. B CHAKRABORTY MR S CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA	MR. M CHOUDHURY (R1- R3) MR. M MAHANTA (R1-R3) MR. P K MUNIR (R1-R3) MR. V A CHOWDHURY (R1- R3)
22	WP(C)/7104/2018	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR K K GHOSH	GA, ASSAM
23	WP(C)/8880/2018	JAIRAJ BIKRAM SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA S CHANDA MR. S CHAMARIA MR. P DEKA MR. A CHETIA MR. M ALI MR A N SARMAH MR R KALITA MR. M SAHEWALLA	GA, ASSAM MR. D M THAKURIA (R4- R6) MR. N N JHA (R5, R6) MR. A DHAR (R-4,5,6) MR. M BERIA (R5, R6) MS M SAHOO (R5, R6) MS. I THAKURIA (R4-R6) SC, REVENUE
24	WP(C)/6450/2019 WITH LCR 1 FILE	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN SC, REVENUE
25	WP(C)/9476/2019	DHARMESWAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	GA, ASSAM SC, AFDC

26	WP(C)/2599/2021 WITH SCAN COPY OF G.R. CASE No. 342/2014	MANTU RAM DAS Versus THE STATE OF ASSAM AND 17 ORS	MR Z KAMAR (AMICUS CURIAE) MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. T J MAHANTA (SC, GHC) GA, ASSAM MR. S NATH MR S MUKTAR (R5-R13) MR H DAS (r-5 to 13) MR. M MORE (R2) MS. M BEGUM MR. A BORPUZARI (R2) MR S N NATH
27	WITH WP(C)/324/2024	PANKAJ DAS Versus THE STATE OF ASSAM AND 24 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM
28	WP(C)/4969/2022 B/O	BROJEN KATAKY @ BRAJEN KATAKI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R DEKA	GA, ASSAM SC, ASSAM STATE LEGAL SERVICE AUTHORITY
29	WP(C)/1435/2023	LILADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
30	WP(C)/2644/2023	ASHISH KUMAR DEY Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
31	WP(C)/3910/2023	ABDUL SUBHAN AND 143 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM SC, REVENUE SC, FOREST
32	WP(C)/4547/2023	M/S A TO Z CONSTRUCTIONS AND TRADERS Versus THE STATE OF ASSAM AND 9 ORS	MR. A K PURKAYASTHA MR. S SHARMA	SC, HIGHER EDU SC, COTTON UNIVERSITY GA, ASSAM MR. P D NAIR (R-10) SC, PWD SC, FINANCE
33	WP(C)/4653/2023	MADHAB BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. J LASKAR	MR. B CHAKRABORTY (r-6) MRS P HAZARIKA (r-6) SC, BTC
34	WP(C)/4933/2023	ON THE DEATH OF ABDUL JABBAR @ JABBAR ALI, HIS LEGAL HEIRS - JELEKHA KHATUN AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM MD. M H CHOUDHURY MS G HAZARIKA MS. M BARMAN MR MONZUR K CHOUDHURY (R-4,5) MR. P CHAKRABORTY (R-5) R. BARUAH R. BARUAH MR. S N AHMED(R-4,5) TANZIM L. CHOUDHURY (R-4,5)
35	WP(C)/5289/2023	GANGA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
36	WP(C)/7154/2023	SUBHASH MARAK Versus THE STATE OF ASSAM AND 8 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM SC, AG
37	WITH WP(C)/6407/2022	DILIP KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MS P SARMA	SC, AG SR. GA, ASSAM

38	WP(C)/7189/2023 WITH OFFICE NOTE	MD. TAYAB ALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR B D DAS MR. B PURKAYASTHA MR. B PURKAYASTHA MR. S SUTRADHAR	MRS. R DEVI (r-1) MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
39	WP(C)/7473/2023	M.S. DUROPLY INDUSTRIES LIMITED (FORMERLY KNOWN AS M/S SARADA PLYWOOD INDUSTRIES LTD.) Versus THE UNION OF INDIA AND 4 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST
40	WP(C)/66/2024	G.B. CHOWDHURY HOLDINGS PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY SC, F C I
41	WP(C)/319/2024	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
	WITH			
42	WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
43	WP(C)/529/2024	M/S INDUS TOWERS LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST MR. S C KEYAL
44	WP(C)/1170/2024	M/S BASANTIPUR TEA COMPANY PVT. LTD., Versus THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	MR. S C KEYAL
45	I.A.(Civil)/2702/2024 FIXED in WP(C)/2817/2019	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	SC, A G V B
	WITH			
	WP(C)/2817/2019	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	WITH			
	I.A.(Civil)/1324/2020 in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
46	WP(C)/3178/2024	SANJIB KUMAR MISHRA Versus THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	GA, ASSAM SC, FINANCE
47	WP(C)/3380/2024	SANGITA SARMA Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MRS. R DEVI DY.S.G.I.
48	WP(C)/4267/2024	SARAT CHANDRA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR B PRASAD MR P J BORAH	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
49	WP(C)/4291/2024	PRAVEEN KUMAR @ PARVIN KUMAR Versus THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	MR. S S ROY(CGC) DY.S.G.I.
50	WP(C)/4302/2024	PINTU KUMAR YADAV Versus THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	MR. S S ROY(CGC) DY.S.G.I.
51	WP(C)/4532/2024	MANASH PRATIM HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR SOHAING	GA, ASSAM

ORDERS

52	WP(C)/7326/2015	MAA NANASHA PRINTERS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.R BORAH MR.SK S N MOHAMMAD MR.A DEKA	GA, ASSAM MR.R SARMA(R-3&4) MR.D DAS(R-3&4) MR.R SENSUAR-3and4
	WITH I.A./2740/2015 in WP(C)/7326/2015	PRADIP ADVERTISING Versus MAA NANASHA PRINTERS and 4 ORS.	MR.R SARMA MR.D DAS MR.R SENSUA	MR.D SAIKIA GA, ASSAM MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.SK S N MOHAMMAD MR.A DEKA
	WITH I.A./2741/2015 in WP(C)/7326/2015	DELTA PUBLICITY Versus MAA NANASHA PRINTERS and ANR	MR.R SARMA MS.D DAS MR.R SENSUA	MR.D SAIKIA GA, ASSAM MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.A DEKA MR.SK S N MOHAMMAD
53	Cont.Cas(C)/112/2023 FIXED	GOBIN BORA Versus VARSHATY DAS AND 4 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI (r-2) MRS. R S DEURI (r-2) MR. S R RABHA MS A DAS (R-1,4) MS. L WANGSA (r-2)
54	Cont.Cas(C)/52/2024	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI	MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
55	Cont.Cas(C)/57/2024	M/S MACROSM BUILDERS Versus KARUNA KUMARI	MR. J SARMAH	MR. D SAIKIA (r-1) MR. A BHATTACHARYYA (R-1) MR. S DUTTA (r-1)
56	I.A.(Civil)/2502/2024 FIXED in WP(C)/1870/2023 WITH WP(C)/1870/2023	BADAL CH. BANIK Versus THE STATE OF ASSAM AND 25 ORS MANOJ DEVNATH AND 19 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BARUAH MR H BARUAH MR P P PHUKAN MS. G BORAH MS RIMA DAS	MS G BORA GA, ASSAM GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024

12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MD. A J ATIA	31-10-2024	To	08-11-2024
14)	MR. N ALAM	04-11-2024	To	20-11-2024
15)	MR A W AMAN	04-11-2024	To	08-11-2024
16)	MR D K DAS	04-11-2024	To	08-11-2024
17)	MR. P P DAS	04-11-2024	To	15-11-2024
18)	MRS. B GOGOI	04-11-2024	To	08-11-2024
19)	MS M BORAH	04-11-2024	To	08-11-2024
20)	MR. B BARMAN	05-11-2024	To	15-11-2024
21)	MR. J P SHARMA	07-11-2024	To	18-11-2024
22)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
23)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
24)	MR. I HUSSAIN	07-11-2024	To	08-11-2024
25)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
26)	MR S BORTHAKUR	08-11-2024	To	08-11-2024
27)	MR. K SARMA	11-11-2024	To	16-11-2024
28)	MS. D GHOSH	07-11-2024	To	11-11-2024
29)	MS H BETALA	07-11-2024	To	11-11-2024
30)	MR H GUPTA	08-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	I.A.(CrI.)/921/2024 in Tr.P.(CrI.)/10/2023	MONIKA RAI Versus BINOD PRASAD KURMI,	MR A ALI MS. M KHATUN	MR S AHMED
	WITH Tr.P.(CrI.)/10/2023	BINOD PRASAD KURMI Versus MONIKA RAI	MS A HUSSAIN MR M RAHMAN S AHMED	MR. A ALI MS. M KHATUN MS. K TAYE
MOTION (BA)				
2	Bail Appln./3319/2024 B/O	NURJUL ISLAM ALIAS NORJUL ISLAM Versus THE STATE OF ASSAM		PP, ASSAM
3	Bail Appln./3406/2024	MANGALSING BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. M J GOGOI	PP, ASSAM
MOTION				
4	Crl.Pet./340/2024	NANDESWAR BURAGOHAIN Versus THE STATE OF ASSAM AND ANR	MR A N AHMED	PP, ASSAM SC, TAXES
5	Crl.Rev.P./439/2024	GANESH BARO Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
6	Crl.Rev.P./440/2024	MD. WAHED ALI Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MR H A RASHID S.D. AHMED	PP, ASSAM
7	Crl.Rev.P./441/2024	SUBAN CH NATH Versus THE STATE OF ASSAM AND ANR	MR P SHARMAH MR R CHETRY	PP, ASSAM
8	Crl.Rev.P./442/2024	CHANDANA PATHAK Versus ARNAB SAIKIA	MR. N K KALITA	
9	Crl.Rev.P./443/2024	ABDUL SATTAR Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
10	Crl.Pet./560/2024 FIXED	SURAJIT DEY Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM

11	Crl.Pet./770/2024	MOHAN ALI @ MOSTAFA ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
12	Crl.Pet./1156/2024	SHAHNUR ALOM @ SAHANUR ALOM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
13	Crl.Pet./1268/2024 FIXED	SHAHIDUL ISLAM Versus STATE OF ASSAM	MR. M A SHEIKH MR. M AHMED MS S AHMED	PP, ASSAM
14	Crl.Pet./1335/2024	SAHEB ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. R BORA MS R MEDHI	PP, ASSAM
15	Crl.Pet./1336/2024	MUSTAFIZ AHMED LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER	PP, ASSAM
16	Crl.Pet./1337/2024	JEHAD ALI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR M ROHMAN S ISLAM	PP, ASSAM
17	Crl.Pet./1338/2024	MUSTAFIZ AHMED LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER	PP, ASSAM
18	Crl.Pet./1339/2024	MAIN UDDIN Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
19	Crl.Pet./1341/2024 B/O	JITENDRA NATH SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	PP, ASSAM
ADMISSION				
20	Crl.Rev.P./493/2023 WITH LCR 3 FILES, B/O	MONJURUL HUSSAIN AHMED AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H LASKAR	MR R SENSUA MR. K MOHAMMED PP, ASSAM
21	Crl.Pet./556/2023	KANGKAN NATH Versus THE STATE OF ASSAM AND ANR	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	MR. K K DUTTA (R-2) MR. B GOGOI (R-2) MR. DEBANUJ DUTTA (R-2) PP, ASSAM
22	Crl.Pet./745/2023 WITH LCR 2 FILES(SCANNED COPY)	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	M M RAHMAN	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
23	Crl.Pet./1343/2023 WITH LCR 3 FILES, FIXED	M/S MAA BAGALA AMUSEMENT HUB AND ANR Versus GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
24	Crl.A./79/2024 WITH OFFICE NOTE, FIXED	NEHA AGARWAL Versus VIKASH KUMAR AGARWAL	MR. M L PANDIA	
25	Crl.Pet./365/2024 WITH LCR 1 FILE, FIXED	BADSHA MIAH Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
26	Crl.Pet./813/2024 WITH LCR 1 FILE	MUSTAFA ANARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI MR. B BISHAYA	MR. S M ABDULLAH P(R-2 (VICTIM)) MS. F HUSSAIN(R-2 (VICTIM)) MD. R ISLAM (R-2 (VICTIM)) PP, ASSAM
27	Crl.Pet./884/2024 WITH LCR 3 FILES, B/O	KHWRWMSHAR BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	MR. P N GOSWAMI, Spl. P.P., Wildlife
BAIL HEARING (BA)				
28	Bail Appln./2080/2024 FIXED	KULDEEP YADAV AND ANR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM

29	WITH Bail Appln./2083/2024	GAMBHEER SINGH Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
30	Bail Appln./2356/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PABON BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
31	Bail Appln./2427/2024 BA 2032/2024(D/O), WITH OFFICE NOTE, FIXED	HARICHARAN BISWAS Versus UNION OF INDIA	MR. M BISWAS A GHOSAL S K DAS	SC, NCB
32	Bail Appln./2616/2024 WITH CASE RECORD(SCANNED COPY), B/O	FAZLUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
33	Bail Appln./2940/2024 WITH OFFICE NOTE	ABHIJIT GOGOI AND ANR Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM SC, CBI
34	WITH Bail Appln./3173/2024	BICKY MAZUMDAR Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM SC, C B I
35	Bail Appln./3336/2024 FIXED	PARTHA HAZARIKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	Bail Appln./3350/2024 FIXED	KANKAN JYOTI KALITA Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR. J K ROY	MR. N K KALITA (R-2) PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/1919/2024 FIXED	SHEIKH FARUQUE AL BASH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	MR J ISLAM (R-2) PP, ASSAM
38	WITH AB/1688/2024	SHEIKH ABDUR REZZAQUE AHMED AND ORS Versus TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
39	AB/2085/2024 FIXED	JUNAID HUSSAIN TAPADAR Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
40	AB/2780/2024 FIXED	MAHANTA BORO AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
<u>ORDERS</u>				
41	Crl.A./402/2023 WITH OFFICE NOTE, LCR 3 FILES, B/O	MD. SURUJ ALI Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
	WITH I.A.(Crl.)/1057/2023 in Crl.A./402/2023	MD. SURUJ ALI Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
42	Crl.L.P./42/2024 in Crl.A./9550/2024	MD. SIRAJ HAQUE Versus BISWAJIT MAHANTA	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	
	WITH Crl.A./9550/2024 (Filing Number)	MD. SIRAJ HAQUE Versus BISWAJIT MAHANTA	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	

43	Crl.Pet./690/2024 WITH LCR 1 FILE	SOFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
44	I.A.(Crl.)/757/2024 WITH LCR 4 FILES, FIXED in Crl.A./257/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
	WITH Crl.A./257/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	MR A ALI (R-2) MS. M KHATUN(R-2) PP, ASSAM
45	I.A.(Crl.)/1018/2024 in Crl.Rev.P./274/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM
	WITH Crl.Rev.P./274/2024	DEEP JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH	MR B PATHAK(R-2) MR B HAZARIKA (R-2) MR V KUMAR(R-2) MR. T NATH(R-2) PP, ASSAM
46	I.A.(Crl.)/1050/2024 in Crl.Rev.P./8308/2024	SAMS UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH Crl.Rev.P./8308/2024 (Filing Number)	SAMS UDDIN CHOUDHURY Versus THE STATE OF ASSAM (F)	MR. A M BARBHUIYA	
	WITH I.A.(Crl.)/10160/2024 (Filing Number)	SAMS UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	
47	Crl.Pet./1064/2024 WITH LCR 1 FILE AND CASE DIARY, FIXED	RAKESH KALITA Versus THE STATE OF ASSAM AND ANR	MR. S BORA	PP, ASSAM
48	Crl.Pet./1276/2024 FIXED	SAHID ALI Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
HEARING				
49	Crl.A./69/2014 WITH LCR 1 BUNDLE AND P.B.-1	CHAKRAMONI BRAHMA Versus CENTRAL BUREAU OF INVESTIGATION	MR.D K CHOMAL MR.A K DAS	MR.P N CHOUDHURY SC, CBI
50	WITH Crl.A./73/2014	RAMESH CH. MUSHAHARY Versus CENTRAL BUREAU OF INVESTIGATION	MS.P GOSWAMI MS.R R BARUAH MR.R K JAIN	SC, CBI
51	Crl.A./286/2014 WITH LCR 8 FILES(2 BUNDLES), P.B.-2 VOL.	KIRITEE KISHORE BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	MR.D K CHOMAL MR.A K DAS	MR.P N CHOUDHURY SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./465/2013 CRL.PET. 482/2012(D/O), WITH LCR 4 FILES	NOLIN SAIKIA @ NALIN Versus THE STATE OF ASSAM and ANR.	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE PP, ASSAM
2	Crl.Rev.P./515/2014 WITH LCR 4 FILES	SWAPAN SARKAR Versus THE STATE OF ASSAM AND ANR	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA MR.A U AHMED	MRSS N KHANDAKAR(R-2) MR.M A LASKAR(R-2) PP, ASSAM MR.ALHAJJ INAM UDDIN(R-2)
3	Crl.Pet./475/2019 WITH LCR 1 FILE(SCANNED COPY)	JUGAL JYOTI BARUAH Versus GAUTAM DAS AND ANR.	MR S P DAS	MR. P BORAH MRS K M SAIKIA PP, ASSAM
4	Crl.Pet./944/2019	ABHIJIT CHUTIA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MUNIR MR. P HAZARIKA MR. P K MUNIR	MR. B K GOGOI PP, ASSAM
WITH				
5	Crl.Pet./1461/2019	BHULA TAMULY Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR D MAHANTA	MR. B K GOGOI MR. B K GOGOI MR. A D CHOUDHURY MR. G TAMULI PP, ASSAM
6	Crl.Pet./1387/2019 WITH LCR 2 FILES(SCANNED COPY)	RANJIT BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA	MR. J SINGH MR. K K HANDIQUÉ PP, ASSAM

ORDERS

7	Crl.Rev.P./350/2014 WITH LCR 3 FILES	GOKUL KAKOTI BAYAN Versus RITUL KALITA	MR.P BARTHAKUR MR.T J MAHANTA MR.D PATHAK MS.P BHATTACHARJEE	MR.A BISWAS MR.G KAKOTI MR.R HAZARIKA
	WITH Crl.M.C./716/2014 in Crl.Rev.P./350/2014	GOKUL KAKOTI BAYAN Versus RITUL KALITA	MR.P BARTHAKUR MR.T J MAHANTA MR.D PATHAK MS.P BHATTACHARJEE	
8	Crl.Rev.P./392/2014	DWIJENDRA LAL DAS Versus SMTI BIVA DAS	MR.B P SINHA MS.N DAS	
9	Crl.L.P./98/2019 WITH OFFICE NOTE in Crl.A./10245/2019	MONOJ KUMAR SARMAH Versus MD. ZAKARIA AHMED AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
	WITH Crl.A./10245/2019 (Filing Number)	SRI MONOJ KUMAR SARMAH Versus MD. ZAKARIA AHMED AND ANR		
10	I.A.(Crl.)/478/2024 WITH LCR 1 FILE(SCANNED COPY) in Crl.Pet./1408/2019	PRASANTA KUMAR BORA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR A KHANIKAR PP, ASSAM
	WITH Crl.Pet./1408/2019	PRASANTA KUMAR BORA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR. A KHANIKAR MR. D P GOSWAMI PP, ASSAM

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29)	MS H BETALA	07-11-2024	To	11-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING.

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.21 (THIRD FLOOR).

THE FOLLOWING MATTERS WILL BE TAKEN UP AFTER RISING OF THE SINGLE BENCH OF HER LORDSHIP AT AIZAWL.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3254/2024	BAHARUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SPL. PP, C.B.I. SPL. PP, C.B.I. PP, ASSAM
WITH				
2	Bail Appln./3183/2024	MAZAKHIR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
3	Bail Appln./3367/2024	AMZADUL HUSSAIN MAZUMDER Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR. A BHATTACHARYA MS. K MALAKAR MR. S DEY MS ANKITA SAHARIA MR S PAUL	SC, CBI
MOTION				
4	AB/2809/2024	SHRI PRAG RAJ SINGLA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./3062/2024	KHAIRUL ALOM MAZUMDER Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
6	Bail Appln./3110/2024 FIXED	AMZAD HUSSAIN MAZUMDER @ AMZADUL HUSSAIN MAZUMDER Versus CBI	MR. A BHATTACHARYA MS. K MALAKAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	MR M HALOI,SPL.PP,CBI
7	Bail Appln./3164/2024	ABDUL SALIM MAZUMDER Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM

Versus
THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 2:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3139/2024	MAKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./3210/2024	RUYEL UDDIN @ JAKIR UDDIN @ JAHIR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
3	Bail Appln./3412/2024	PURNA MANI RAI Versus THE STATE OF ASSAM	MR. P K ROYCHOU DHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD	PP, ASSAM
<u>MOTION</u>				
4	AB/2723/2024	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A A SIKDAR MR S H SIKDAR MD IMRAN	PP, ASSAM
5	AB/2800/2024	FIRDUS RAHMAN @ FIRDUS BEPARI Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
6	AB/2819/2024	MUIN CHOUDHURY @ MUNNA CHOUDHURY Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI MS S K GUPTA	PP, ASSAM
7	AB/2935/2024	AJMOT ALI AND ANR Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
8	AB/2936/2024	ADNAN AHMED Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	PP, ASSAM
9	AB/2938/2024	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. MD I HAQUE	PP, ASSAM
10	AB/2942/2024	ASHRAFUL HOQUE Versus THE STATE OF ASSAM	MR. A I ALI H KULI	PP, ASSAM

ADMISSION

11	Crl.Pet./599/2024 WITH LCR 1 FILE	PABITRA KUMAR HIRA Versus THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
12	Crl.Pet./1074/2024 WITH LCR 3 FILES, FIXED	COLONEL RANBIR ROY AND 4 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. R K D CHOUDHURY	SPL. PP, C.B.I. PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./2941/2024 WITH OFFICE NOTE	LALLIAN SANGA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Bail Appln./3072/2024 FIXED	MD RAJU SHEIKH Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
15	Bail Appln./3310/2024 FIXED	ABINASH KALITA @ ABHINASH KALITA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
16	AB/1840/2024	SANJU KUMAR CHETRY Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
17	AB/2132/2024 B/O	GIASUDDIN ALIAS GIASUDDIN AHMED Versus THE STATE OF ASSAM	MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
WITH				
18	AB/2060/2024	ABDUL MATIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
19	AB/2430/2024	SALIM AKTHAR CHOWDHURY @ SELIM UDDIN AND ANR Versus THE STATE OF ASSAM,	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
WITH				
20	AB/2190/2024	DR ABU SHARIF AKANDA Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
WITH				
21	AB/2244/2024	MOHAMMED ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	PP, ASSAM
WITH				
22	AB/2309/2024	IMDAD CHAND Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
WITH				
23	AB/2365/2024	HASSINA BEGUM Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
24	AB/2701/2024	AL SHAHID AHMED @ AL SAYEED AHMED @ RAHUL Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR. A U CHOUDHURY (INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM
ORDERS				
25	I.A.(Crl.)/819/2024 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./115/2024	SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM

WITH
[Crl.A./115/2024](#)

SHAHJAHAN HUSSAIN
Versus
THE STATE OF ASSAM AND ANR.

MR S BORTHAKUR
MR SAURADEEP DEY

MR D K BHATTACHARYYA,
AMICUS CURIAE FOR R-2
PP, ASSAM

26 [Crl.Pet./824/2024](#)

GAJNAFOR ADIL
Versus
THE STATE OF ASSAM AND ANR

MR. B SAHARIA
MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM

PP, ASSAM

HEARING

27 [Crl.A./158/2012](#)
WITH OFFICE NOTE, LCR 4 FILES,
FIXED

KUSHAL BORAH
Versus
THE STATE OF ASSAM

MS.N MODI
MR.D K CHOMAL

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
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13)	MD. A J ATIA	31-10-2024	To	08-11-2024
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20)	MR. B BARMAN	05-11-2024	To	15-11-2024
21)	MR. J P SHARMA	07-11-2024	To	18-11-2024
22)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
23)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
24)	MR. I HUSSAIN	07-11-2024	To	08-11-2024
25)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
26)	MR S BORTHAKUR	08-11-2024	To	08-11-2024
27)	MR. K SARMA	11-11-2024	To	16-11-2024
28)	MS. D GHOSH	07-11-2024	To	11-11-2024
29)	MS H BETALA	07-11-2024	To	11-11-2024
30)	MR H GUPTA	08-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL SIT AT 10:30 AM

**COURT PROCEEDING OF THE FOLLOWING CASE
WILL BE CONDUCTED THROUGH REMOTE VIDEO
CONFERENCING FROM KOHIMA PERMANENT BENCH**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FROM COURT NO. 5]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3307/2024 BY SLIP, AT 10:30 AM	PRASENJIT BANERJEE Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
<u>BAIL HEARING</u>				
2	AB/2664/2024	ADITYA SINGH ALIAS SINGHA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3	AB/2731/2024	PRASANJIT MAHATO Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
4	WITH AB/2421/2024	RONY DAS Versus STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM

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28)	MS. D GHOSH	07-11-2024	To	11-11-2024
29)	MS H BETALA	07-11-2024	To	11-11-2024
30)	MR H GUPTA	08-11-2024	To	08-11-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR FRIDAY, THE 8TH DAY OF NOVEMBER, 2024]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE MANISH CHOUDHURY

[COURT NO: 12]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

1. REVIEW. PET. 5/2024	M/S GENMACHINES VERSUS STATE OF NAGALAND AND 3 ORS	N.LONGKUMER M SOLO NISUKA CHISHI KIM PIENYU LUCY WEO REBECCA	GOVT ADV NL
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ADMISSION

2. REVIEW. PET. 4/2024 (FIXED)	SHRI VIBOTO H SUMI AND ANR VERSUS SHRI KEZHALESA KUOTSU AND 19 ORS	TONGPOK PONGENER AKUM JAMIR LAKNYEI PHOM AYALA IMCHEN MUTHOI	Z. ZHIMONI TOSHO O. LONGKUMER ABEL AYEMI S K ACHUMI T.SHANGCHIU
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